

THE HIGH COURT OF ORISSA: CUTTACK
NOTIFICATION



Dated, Cuttack, the 16th February, 2023.

No. 155 / A:- In exercise of the powers conferred under Rule-45 of the Odisha Superior Judicial Service & Odisha Judicial Service Rules, 2007, the High Court of Orissa on 25.01.2023, upon consideration and disposal of the objections/representations of the Judicial officers, has prepared the Seniority List of the Judicial Officers in all cadres which is hereby published as the Final Civil List, 2022.

**By Order of the High Court
A.K. Paschimakabat
Registrar (Admn.)/l/c.**

Memo No. 2 7 6 6 dtd. 16.02.2023.
XXIX-5/2022

Copy forwarded to the Director of Printing, Stationery and Publication, Odisha, Cuttack-10 with a request to publish the Notification with enclosed Final Civil List, 2022 in the next issue of the Odisha Gazette positively and provide 10 copies of Gazette Notification to the undersigned for reference.

By Order of the High Court

Registrar (Admn.)/l/c.

Memo No. 2 7 6 7 (100) dtd. 16.02.2023.

Copy forwarded by e.mail to :-

- 1-13. the Principal Secy. to Govt. of Odisha, Home/Law/ Labour & ESI / Finance / Commerce & Transport (Transport)/ Higher Education/ Water Resources/ H & UD/ Cooperation/ Revenue & D.M./G.A. & P.G/ FS & CW/ Minorities & Backward Classes Welfare Department, Bhubaneswar,
14. the District & Sessions Judges (All),
15. the Registrar General, High Court of Orissa, Cuttack,
16. the A.D.J.-cum-Special Judge (C.B.I), Bhubaneswar (All),
17. the Judge, Family Court (All),
18. the A.D.J.-cum-Special Judge (Vig.) (All),
19. the Director, Odisha Judicial Academy, Cuttack,
20. the P.O., State Education Tribunal, Bhubaneswar,
- 21-22. the P.O., Industrial Tribunal, Bhubaneswar/Rourkela,
23. the Chairman, Odisha Sales Tax Tribunal, Cuttack,
24. the P.O. (Member), Cooperative Tribunal, Bhubaneswar,
- 25-26. the Special Judge, Special Court, Cuttack/Bhubaneswar,

P.T.O

: 2 :

27. the Member Secretary, O.S.L.S.A., Cuttack,
28. the Member, S.T.A.T., Cuttack,
- 29-31. the P.O., LAR & R Authority, Cuttack/Berhampur/ Sambalpur,
32. the Commissioner of Hindu Religious Endowments, Bhubaneswar,
33. the Director of Public Prosecutions, Bhubaneswar,
34. the Chairman, Arbitration Tribunal, Bhubaneswar,
35. the Legal Advisor, State Vigilance Organization, Cuttack,
36. the Secretary, Lokayukta, Odisha, Bhubaneswar,
37. the Registrar, OREAT, Bhubaneswar,
38. the Member, 2nd MACT, Sambalpur / Berhampur,
39. the Secretary, State C.D.R. Commission, Cuttack,
40. the P.O., Wakf Tribunal, Cuttack,
41. the Registrar, O.H.R.C., Bhubaneswar,

for information and circulation of the same by e.mail among other officers working in their judgeships and administrative control of the respective authorities for their information.

By Order of the High Court


Registrar (Admn.)/c.

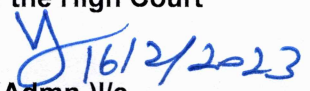
Memo No. 2768(21) dtd. 16.02.2023.

Copy forwarded to

1. the Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
2. the A.D.R-cum- Addl. Principal Secretaries /A.R-cum-Senior Secretaries / Secretaries to Hon'ble Judges of the Court for placing the notification along with Final Civil List, 2022 before their Lordships :

for information.

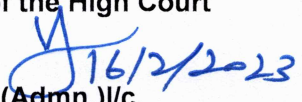
By Order of the High Court


Registrar (Admn.)/c.

Memo No. 2769 dtd. 16.02.2023.

Copy forwarded to the Central Project Coordinator of the Court for uploading the Final Civil List, 2022 in the Court's website.

By Order of the High Court


Registrar (Admn.)/c.



**CIVIL LIST OF MEMBERS OF ODISHA SUPERIOR JUDICIAL
SERVICE & ODISHA JUDICIAL SERVICE**

**PUBLISHED UNDER THE AUTHORITY OF
THE HIGH COURT OF JUDICATURE, ORISSA, CUTTACK**

PART- I

OFFICERS IN THE CADRE OF DISTRICT JUDGE TOTAL CADRE STRENGTH : 242 SCALE OF PAY

Entry Level – (157 posts)	:	Rs. 1,44,840 – 1,94,660/-
Selection Grade- (61 posts)	:	Rs. 1,63,030 – 2,19,090/-
Super-time Scale- (24 posts)	:	Rs. 1,99,100 – 2,24,100/-

Permanent – 242

(a)	District & Sessions Judge	:	30
(b)	Addl. District & Sessions Judge	:	75
(c)	A.D.J-cum- Special Court under POCSO Act	:	24
(c)	Addl. District Judge-cum-Special Judge (CBI)	:	05
(d)	Addl. District Judge-cum-Special Judge (Vig.)	:	14
(e)	Addl. District Judge-cum-Addl. Special Judge (Vig.)	:	03
(f)	Judge, Family Court	:	30
(g)	Special Posts	:	51
(h)	Leave Reserve	:	10

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1.	Registrar General, Orissa High Court, Cuttack	22.	Legal Advisor, State Vigilance Organisation, Cuttack
2.	Registrar (Judicial), Orissa High Court, Cuttack	23.	P.O. (Member), Co-operative Tribunal, Bhubaneswar
3.	Registrar (I & E), Orissa High Court, Cuttack	24.	Ind Judicial Member, Sales Tax Tribunal, Cuttack
4.	Principal Secretary to Government, Law Department, Bhubaneswar	25.	Director, Odisha Judicial Academy, Cuttack
5.	Legal Remembrancer, Law Department, Bhubaneswar	26.	Special Judge, Special Court, Cuttack
6.	Ist Additional Legal Remembrancer, Law Department, Bhubaneswar	27.	Special Judge, Special Court, Bhubaneswar
7.	Presiding Officer, Industrial Tribunal, Bhubaneswar	28.	Authorised Officer, Special Court, Cuttack
8.	Chairman, Sales Tax Tribunal, Cuttack	29.	Authorised Officer, Special Court, Bhubaneswar
9.	Commissioner, Hindu Religious Endowments, BBSR	30.	Registrar (Vigilance), Orissa High Court, Cuttack
10.	Member, State Transport Appellate Tribunal, Cuttack	31.	Registrar (Admn.), Orissa High Court, Cuttack
11.	P.O., State Education Tribunal, Bhubaneswar	32.	Secretary, Juvenil Justice Committee, OHC, Cuttack
12.	Director of Public Prosecutions, Odisha, Bhubaneswar	33.	Co-ordinator, Arbitration Centre, OHC, Cuttack
13.	Chairman, Arbitration Tribunal, Bhubaneswar	34-37.	Designated Court under O.P.I.D. Act, 2011 at Cuttack /Berhampur / Balasore / Sambalpur
14.	Ind Motor Accident Claims Tribunal (N.D.), Sambalpur	38-40.	Special Court under S.C & S.T. (PoA) Act at Cuttack / Balasore / Bolangir
15.	Ind Motor Accident Claims Tribunal (S.D.), Berhampur	41.	Member Secretary, State Court Management System, Orissa High Court, Cuttack
16.	Member-Secretary, Legal Services Authority, Cuttack	42.	OSD (Vigilance), Orissa High Court, Cuttack
17.	Ind Additional L.R., Law Department, Bhubaneswar	43.	Addl. Director, OJA, Cuttack
	Addl. Secretary (Judl.), Law Deptt. Bhubaneswar	44-46	LAR & R Authorities, Cuttack, Berhampur & Sambalpur
	P.O., Industrial Tribunal, Rourkela	47.	Full Time Secretary, H.C.L.S.C.
20.	1 st Judicial Member, Sales Tax Tribunal, Cuttack	48.	Director of Prosecutions, Lokayukta, Odisha
21.	Adjudicating Officer, ORERA, Bhubaneswar	49.	Secretary (Judl.), Lokayukta, Odisha
		50.	Registrar, OREAT, Bhubaneswar
		51.	Registrar, Records, Orissa High Court, Cuttack

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8

CIVIL LIST OF OFFICERS IN THE CADRE OF DISTRICT JUDGE

1.	Shri Satya Narayan Mishra, B.Sc. LL.M Sonepur Sonepur	16.07.1968 31.07.2026 31.07.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Dist. & Sessions Judge, Koraput, Jeypore (ST) 20.07.2022	
2.	Shri Goutam Sharma M.A. LL.B Sundargarh Sundargarh	05.07.1973 31.07.2031 31.07.2033	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Dist. & Sessions Judge , Deogarh (ST) 20.07.2022	
3.	Shri Biranchi Narayan Mohanty, B.A. LL.B Cuttack Cuttack	18.06.1968 30.06.2026 30.06.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Judge, Family Court, Baripada (ST) 09.11.2022	
4.	Shri Malaya Ranjan Dash, M.Sc., LL.B Cuttack Cuttack	05.04.1973 30.04.2031 30.04.2033	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Presiding Officer, Industrial Tribunal, Rourkela (SG) 11.08.2021	
5.	Shri Hiranmaya Bisoi B.A. LL.M. Cuttack / Bhubaneswar	18.10.1971 31.10.2029 31.10.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Presiding Officer, Industrial Tribunal, Bhubaneswar (ST) 20.07.2022	
6.	Shri Bikram Keshari Pattnayak, B.A, LL.M Khurda / Bhubaneswar	07.01.1971 31.01.2029 31.01.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Dist. & Sessions Judge, Rayagada (ST) 11.08.2021	
7.	Shri Gopal Chandra Behera, B.A. LL.B Bolangir/ Bolangir	25.05.1967 31.05.2025 31.05.2027	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Chairman, Odisha Sales Tax Tribunal, Cuttack (ST) 14.09.2022	
8.	Shri Shishir Kumar Ratha, B.Sc. LL.B Sambalpur / Deogarh	16.12.1963 31.12.2021 31.12.2023	01.06.1990 01.06.1990	16.01.2012 15.01.2014	30.09.2011	Commissioner of Hindu Religious Endowments, Bhubaneswar (ST) 29.11.2021	
9.	Shri Asanta Kumar Das, B.com, LL.B Kendrapara / Cuttack	06.05.1974 31.05.2032 31.05.2034	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Dist. & Sessions Judge, Balasore (ST) 14.09.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
10.	Shri Biswajit Das M.A. LL.B Kalahandi Dharamgarh	03.12.1973 31.12.2031 31.12.2033	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	P.O, Designated Court under OPID Act, Balasore (ST) 17.11.2022	
11.	Shri Manas Ranjan Barik , M.A. LL.B Kendrapara / Khurda	07.03.1975 31.03.2033 31.03.2035	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Dist. & Sessions Judge, Sambalpur (ST) 25.04.2022	
12.	Shri Lokanath Mohapatra , M.A. LL.M Cuttack/ Cuttack	03.06.1964 30.06.2022 30.06.2024	01.06.1990 01.06.1990	28.01.2013 27.01.2015	06.10.2012	Member, 2 nd MACT (N.D), Sambalpur (ST) 20.07.2022	
13.	Shri Sanjay Ranjan Bohidar , M.A LL.B Bolangir Bolangir	06.07.1965 31.07.2023 31.07.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge, Special Court, Cuttack (ST) 13.04.2021	
14.	Shri Ananda Chandra Behera , B.A LL.B. Balasore	23.05.1964 31.05.2022 31.05.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Ganjam, Berhampur (ST) 09.11.2021	
15.	Shri Ashok Kumar Panda , M.A. LL.M Bolangir Bolangir	02.01.1965 31.01.2023 31.01.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Director of Prosecution, Lokayukta, Odisha, Bhubaneswar, (ST) 25.07.2022	
16.	Shri Pradyumna Kumar Nayak , M.A LL.B Jajpur / Bhubaneswar	14.07.1967 31.07.2025 31.07.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Bhadrak (ST) 29.11.2021	
17.	Shri Shyam Sundar Dash , B.A. LL.M Sambalpur Sambalpur	05.06.1965 30.06.2023 30.06.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Legal Advisor, State Vigilance Organisation, Cuttack (ST) 09.08.2021	
18.	Shri Santosh Kumar Jena , M.A. LL.M Cuttack Cuttack	26.06.1964 30.06.2022 30.06.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge (C.B.I), Court No.I, Bhubaneswar (SG) 09.11.2022	

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1	2	3	4	5	6	7	8
19.	Shri Pradeep Kumar Mahanta , LL.B Keonjhar Champua	01.07.1967 30.06.2025 30.06.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge, Special Court, Bhubaneswar (SG) 17.11.2022	
20.	Shri Prasanna Kumar Karna B.A, LL.B (Bolangir)	16.02.1963 28.02.2021 28.02.2023		08.04.2013 / 02.01.2020 01.01.2022	19.03.2013/ 28.11.2019	Judge, Family Court, Boudh 09.11.2021	Given retrospective appointment w.e.f. 08.04.2013 in W.P.(C) No. 6761/13 & F.C. dtd. 02.05.2020
21.	Shri Sudipta Acharya LL.B Cuttack	21.04.1970 30.04.2028 30.04.2030	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Member- Secy., Odisha State Legal Services Authority, Cuttack (ST) 14.09.2022	
22.	Shri Ram Shankar Hota , B.A LL.B Subarnapur/ Sonepur	08.05.1971 31.05.2029 31.05.2031	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Member, 2 nd MACT (S.D), Berhampur (ST) 18.07.2022	
23.	Shri Bidyut Kumar Mishra , M.Phil, LL.B Bolangir Bolangir	01.05.1968 30.04.2026 30.04.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Judge, Family Court, Rourkela (ST) 20.07.2022	
24.	Shri Asim Kumar Dalbehera , M.A., LL.M Deogarh Rourkela	29.10.1968 31.10.2026 31.10.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	P.O, LAR & R Authority, Berhampur (ST) 19.07.2022	
25.	Shri Bhagabana Pradhana B.Sc, LL.B Ganjam / Cuttack	15.01.1977 31.01.2035 31.01.2037	27.08.2014 27.08.2014	27.08.2014 26.08.2016	28.06.2014	Judge, Family Court, Jagatsinghpur (SG) 14.09.2022	
26.	Shri Chittaranjan Mohapatra , M.A. LL.M Cuttack Cuttack	07.07.1963 31.07.2021 31.07.2023	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	Dist. & Sessions Judge, Keonjhar (SG) 29.11.2021	
27.	Shri Dilip Kumar Mishra , LL.B Puri Puri	03.04.1963 30.04.2021 30.04.2023	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	Director of Public Prosecutions, Odisha, Bhubaneswar (SG) 05.11.2021 / 15.02.2022	

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1	2	3	4	5	6	7	8
28.	Shri Srikanta Mishra, B.Sc LL.M Puri Puri	27.12.1963 31.12.2021 31.12.2023	29.05.1995 29.05.1995	17.08.2015 16.08.2017	02.06.2015	A.D.J-cum-Spl. Judge (Vig.), Bhawanipatna (SG) 01.08.2022	
29.	Shri Satyapira Mishra M.Com, LL.M Angul Cuttack	01.02.1968 31.01.2026 31.01.2028	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Kandhamal, Phulbani (SG) 09.12.2022	
30.	Dr. Bhagyalaxmi Rath, M.A., Ph.D Puri Cuttack	03.12.1969 31.12.2027 31.12.2029	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Presiding Officer, State Education Tribunal, Bhubaneswar (SG) 08.09.2022	
31.	Shri Biswajit Mohanty LL.B Jajpur Jajpur	17.01.1965 31.01.2023 31.01.2025	17.11.1997 17.11.1997	28.09.2015 27.09.2017	02.06.2015	Dist. & Sessions Judge, Kendrapara (SG) 14.09.2022	
32.	Shri Sowendra Kumar Rajguru M.A. LL.B Ganjam/ Berhampur	01.12.1963 30.11.2021 30.11.2023	17.11.1997 17.11.1997	31.08.2015 30.08.2017	02.06.2015	Dist. & Sessions Judge, Cuttack (SG) 20.07.2022	
33.	Shri Lalit Kumar Dash, M.A. , LL.B Khurda Khurda	02.07.1966 31.07.2024 31.07.2026	05.04.1995 17.11.1997	18.08.2015 17.08.2017	02.06.2015	Judge, Family Court, Bhawanipatna (SG) 30.07.2021	
34.	Shri Aswini Kumar Naik, M.A. LL.M Sambalpur Sambalpur	05.07.1963 31.07.2021 31.07.2023	26.07.1999 26.07.1999	10.08.2015 09.08.2017	02.06.2015	Judge, Family Court, Berhampur (SG) 08.11.2021	
35.	Shri Sitikantha Samal, M.A. LL.B Jajpur Jajpur	25.06.1965 30.06.2023 30.06.2025	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Puri (SG) 09.12.2022	
36.	Shri Subrata Mohanty, B.A., LL.M. Balasore Sundargarh	02.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	30.11.2015 29.11.2017	02.06.2015	Judge, Family Court, Paralakhemundi (SG) 10.11.2021	
37.	Shri Sanjeeb Dubey, M.Com, LL.B Sambalpur Sambalpur	15.07.1967 31.07.2025 31.07.2027	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Nabarangpur (SG) 22.11.2021	

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1	2	3	4	5	6	7	8
38.	Shri Benudhar Patra B.Sc LL.B Khurda / Cuttack	03.05.1976 31.05.2034 31.05.2036	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Judge, Family Court, Bolangir (SG) 29.11.2021	
39.	Shri Aruna Kumar Mallick B.A. LL.B Jajpur / Jajpur & Cuttack	28.06.1972 30.06.2030 30.06.2032	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Judge. Family Court, Puri (SG) 08.11.2021	
40.	Smt. Rupashree Chowdhury B.A. LL.M Jajpur / Cuttack	12.06.1977 30.06.2035 30.06.2037	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Dist. & Sessions Judge, Nayagarh (SG) 08.06.2020	
41.	Shri Pratap Kumar Patra, B.Com, LL.B Ganjam, Berhampur	01.10.1969 30.09.2027 30.09.2029	17.11.1997 17.11.1997	20.06.2016 19.06.2018	29.04.2016	Registrar General, High Court of Orissa, Cutack (SG) 07.09.2022	
42.	Shri Nisith Nisank, B.A. LL.B Cuttack/CTC & BBSR	12.04.1977 30.04.2035 30.04.2037	30.06.2016	30.06.2016 29.06.2018	18.05.2016	Dist. & Sessions Judge, Khurda at Bhubaneswar (SG) 18.07.2022	
43.	Smt. Soubhagini Mallick, M.A. LL.B Kendrapara Cuttack	25.03.1963 31.03.2021 31.03.2023	29.05.1995 29.05.1995	31.08.2016 30.08.2018	23.07.2016	Addl. Dist. & Sessions Judge, Kuchinda (SG) 29.11.2021	
44.	Shri Subhadarshi Pattnaik, M.Sc. LL.M Khurda Bhubaneswar	20.06.1964 30.06.2022 30.06.2024	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Sundargarh (SG) 29.11.2021	
45.	Shri Rajesh Ekka, M.A. LL.M Sundargarh Rajgangpur	15.02.1965 28.02.2023 28.02.2025	17.11.1997 17.11.1997	03.10.2016 02.10.2018	23.07.2016	A.D.J-cum-Special Judge (Vig.), Jeypore (SG) 06.04.2021	
46.	Shri Bijaya Kumar Patra, M.A, LL.M. Jagatsinghpur Bhubaneswar	25.06.1963 30.06.2021 30.06.2023	23.03.1998 23.03.1998	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Keonjhar (SG) 20.07.2022	
47.	Dr. Pabitra Mohan Samal, LL.M, Ph.D Gajapati Paralakhemundi	28.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Jeypore 30.07.2021	

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1	2	3	4	5	6	7	8
48.	Shri Dipti Ranjan Kanungo , B.Sc LL.M Cuttack Cuttack	24.11.1969 30.11.2027 30.11.2029	26.07.1999 26.07.1999	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Kalahandi, Bhawanipatna (SG) 09.11.2021	
49.	Miss Gourimali Maharana , B.Sc. LL.B Cuttack Athagarh	01.01.1965 31.12.2022 31.12.2024	26.07.1999 26.07.1999	22.10.2016 21.10.2018	23.07.2016	Member, State Transport Appellate Tribunal, Cuttack (SG) 16.04.2021	
50.	Shri Nilagiri Jena LL.B Nayagarh Nayagarh	03.01.1964 31.01.2022 31.01.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	23.07.2016	A.D.J-cum-Special Court under POCSO Act, Jharsuguda (SG) 09.11.2022	
51.	Shri Niranjan Panda , B.Sc, LL.B Cuttack Cuttack	24.04.1968 30.04.2026 30.04.2028	26.07.1999 26.07.1999	28.09.2016 27.09.2018	23.07.2016	A.D.J-cum-Special Court under POCSO Act, Nayagarh (SG) 12.12.2022	
52.	Shri Bikram Kumar Pradhan , M.A., LL.M Ganjam Berhampur	28.07.1964 31.07.2022 31.07.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Boudh (SG) 01.12.2021	
53.	Shri Digambar Prusty , B.Sc, LL.B Cuttack Banki	28.04.1965 30.04.2023 30.04.2025	26.07.1999 26.07.1999	01.10.2016 30.09.2018	23.07.2016	Dist. & Sessions Judge, Jharsuguda (SG) 18.07.2022	
54.	Shri Anup Kumar Chandan , LL.B Bolangir Patnagarh	20.04.1967 30.04.2025 30.04.2027	26.07.1999 26.07.1999	19.09.2016 18.09.2018	23.07.2016	Dist. & Sessions Judge, Jagatsinghpur (SG) 09.11.2021	
55.	Shri Dhaneswar Mallick , M.Com, LL.M Bhadrak Cuttack	20.10.1964 31.10.2022 31.10.2024	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	LR-cum-Spl. Secretary, Law Deptt., Bhubaneswar (SG) 05.12.2022	
56.	Shri Pranab Kumar Patra , B.Com, LL.M. Khurda Puri	19.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	14.09.2016 13.09.2018	23.07.2016	Dist. & Sessions Judge, Angul (SG) 08.02.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
57.	Shri Sangram Keshari Pattnaik, M.A., LL.M Nayagarh Ganjam	28.08.1968 31.08.2026 31.08.2028	07.05.2001 07.05.2001	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Nuapada (SG) 08.11.2021	
58.	Shri Srinibash Pratihari, M.A, LL.M Puri No Practice at Bar	04.08.1969 31.08.2027 31.08.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Deogarh (SG) 25.11.2021/ 23.12.2021	
59.	Shri Pranab Kumar Routray, M.A. LL.M Cuttack Cuttack	02.06.1971 30.06.2029 30.06.2031	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Gajapati, Parlakhemundi (SG) 01.08.2022	
60.	Smt. Ajanta Sadangi, M.A., LL.M Khurda Bhubaneswar	03.09.1967 30.09.2025 30.09.2027	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Malkangiri (SG) 01.08.2022	
61.	Shri Rashmi Mohan Acharya, B.A., LL.B Nayagarh Puri	15.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	19.09.2016 18.09.2018	23.07.2016	Dist. & Sessions Judge, Sonepur (SG) 20.07.2022	
62.	Shri Aurobindo Pattanaik, B.A., LL.B Kendrapara Bhubaneswar	14.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	17.09.2016 16.09.2018	23.07.2016	Dist. & Sessions Judge, Mayurbhanj, Baripada (SG) 19.07.2022	
63.	Shri Lalatendu Jena, B.A. LL.B Kendrapara Cuttack	28.07.1968 31.07.2026 31.07.2028	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	Dist. & Sessions Judge, Bolangir (SG) 20.07.2022	
64.	Shri Damodar Rath B.A , LL.B Dhenkanal Dhenkanal	21.06.1969 30.06.2027 30.06.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Jajpur (SG) 01.08.2022	
65.	Shri Debadatta Das Mahapatra, LL.M. Balasore Cuttack	27.02.1979 28.02.2037 28.02.2039	10.11.2004 10.11.2004	19.09.2016 18.09.2018	23.07.2016	Judge, Family Court, Phulbani (SG) 25.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
66.	Shri Amruta Ranjan Nanda, LL.M Khurda Nil	10.05.1981 31.05.2039 31.05.2041	10.11.2004 10.11.2004	17.07.2017 16.07.2019	09.05.2017	Judge, Family Court, Rayagada 01.12.2021	
67.	Smt. Luna Mohanty, M.A., LL.B Cuttack Delhi	10.02.1970 29.02.2028 28.02.2030	07.05.2001 07.05.2001	17.07.2017 16.07.2019	09.05.2017	Dist. & Sessions Judge, Bargarh 19.07.2022	
68.	Shri Susant Patel, B.Sc LL.B Sundargarh No Practice at Bar	04.04.1964 30.04.2022 30.04.2024	01.06.1990 01.06.1990	01.08.2013 <u>31.07.2017</u> [®] 30.07.2019	29.05.2017	Addl. Dist. & Sessions Judge, (LR & LTV), Bhubaneswar 06.04.2021	
69.	Shri Debasis Rout M.A., LL.M Cuttack Cuttack	11.01.1967 31.01.2025 31.01.2027	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Sambalpur 29.11.2021	
70.	Smt. Pragnya Panigrahi, M.A. LL.M Cuttack Cuttack	19.09.1970 30.09.2028 30.09.2030	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	Judge, Family Court, Sonepur 08.11.2021	
71.	Smt. Sikha Rani Rath, M.A. , LL.M Sambalpur Deogarh	17.07.1966 31.07.2024 31.07.2026	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Balasore 29.11.2021	
72.	Dr. Prasanna Kumar Panda, M.A, LL.M, Ph.D Nayagarh Bhubaneswar	15.07.1968 31.07.2026 31.07.2028	26.07.1999 26.07.1999	05.08.2017 04.08.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Baripada 08.02.2022	
73.	Shri Jagadish Prasad Mohanty, B.A., LL.M Jajpur Cuttack	03.05.1968 31.05.2026 31.05.2028	07.05.2001 07.05.2001	07.10.2017 06.10.2019	29.05.2017	Dist. & Sessions Judge, Dhenkanal 09.09.2022	
74.	Shri Rabindra Kumar Das, B.A., LL.B Kendrapara No Practice at Bar	12.05.1964 31.05.2022 31.05.2024	01.02.1983 07.05.2001	01.09.2017 31.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Talcher 01.12.2021	
75.	Shri Udayabhanu Jena, M.A., LL.B Kalahandi Bhawanipatna	30.01.1964 31.01.2022 31.01.2024	07.05.2001 07.05.2001	30.08.2017 29.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Malkangiri 08.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
76.	Shri Anup Ranjan Pattanaik , M.A. LL.M Khurda Bhubaneswar	15.07.1969 31.07.2027 31.07.2029	07.05.2001 07.05.2001	11.09.2017 10.09.2019	29.05.2017	A.D.J-cum-Spl. Judge (Vig.), Angul 18.07.2022	
77.	Shri Prasanta Kumar Nayak , B.A. LL.B Jagatsinghpur Jagatsinghpur	27.05.1967 31.05.2025 31.05.2027	07.05.2001 07.05.2001	31.07.2017 <u>18.06.2018</u> 17.06.2020	29.05.2017/ 16.05.2018	Judge, Family Court, Balasore 09.11.2022	Given retrospective promotion.
78.	Shri Dhanurdhar Senapati , M.A. LL.B Puri Bhubaneswar	28.04.1966 30.04.2024 30.04.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Addl. Dist. & Sessions Judge, Salipur 08.11.2021	
79.	Shri Mohan Rao Dora , B.Sc, LL.M Ganjam Berhampur	01.06.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	P.O, Designated Court under OPID Act, Sambalpur 20.07.2022	
80.	Shri Ananda Narayan Maharana , B.A. (Hons), LL.M. Balasore/ Keonjhar Keonjhar	12.01.1967 31.01.2025 31.01.2027	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	A.D.J-cum-Spl. Judge (Vig.), Bolangir 01.08.2022	
81.	Shri Samar Bilash Behera , B.A., LL.B Ganjam Berhampur	05.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	11.08.2017 10.08.2019	29.05.2017	A.D.J-cum-Special Judge (Vig.), Phulbani 09.11.2022	
82.	Shri Dolagobinda Barik , M.A., LL.B Dhenkanal Dhenkanal	26.06.1963 30.06.2021 30.06.2023	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	A.D.J-cum-Special Judge (Vig.), Cuttack 08.11.2021/ 01.08.2022	
83.	Ms. Rajalaxmi Pattanayak M.Phil, LL.B Kandhamal Phulbani	09.05.1972 31.05.2030 31.05.2032	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	ADJ-cum-Special Judge (Vig.), Sundargarh 08.11.2021	
84.	Shri Deepak Kumar B.A, LL.B (Hons.) Cuttack Bhubaneswar	20.05.1980 31.05.2038 31.05.2040	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	Addl. Dist. & Sessions Judge, Rairangpur 08.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
85.	Shri Satya Narayan Sarangi B.A, LL.B Mayurbhanj Udala	05.07.1977 31.07.2035 31.07.2037	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	A.D.J-cum-Special Judge (Vig.), Bhubaneswar 22.11.2021	
86.	Shri Arun Kumar Sahoo , B.Sc LL.M Cuttack Cuttack	24.06.1966 30.06.2024 30.06.2026	26.07.1999 26.07.1999	24.07.2018 23.07.2020	01.05.2018	A.D.J-cum-Spl. Judge (Vig.), Berhampur 19.07.2022	
87.	Smt. Rasmita Dalai , LL.M Cuttack Cuttack	26.06.1971 30.06.2029 30.06.2031	26.07.1999 26.07.1999	09.07.2018 08.07.2020	01.05.2018	A.D.J-cum-Special Judge (Vig.), Keonjhar 09.09.2022	
88.	Smt. Sabita Das , M.A., LL.M Mayurbhanj / Jeypore	25.02.1963 28.02.2021 28.02.2023	01.06.1990 01.06.1990	08.11.2019 07.11.2021	01.05.2018/ 06.09.2019	ADJ-cum- Special Judge (Vig.), Dhenkanal 20.07.2022	Given retrospective promotion.
89.	Shri Mahalat Sa , M.A. LL.M Sundargarh Sambalpur	03.08.1963 31.08.2021 31.08.2023	23.03.1998 23.03.1998	18.06.2018 17.06.2020	01.05.2018	Addl. Dist. & Sessions Judge, Koraput 08.11.2021	
90.	Shri Girija Prasad Mohapatra , B.Com LL.B Khurda Khurda	12.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	02.07.2018 01.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Umerkote 09.11.2022	
91.	Shri Bikram Pattanaik , B.Sc LL.M Nayagarh Bhubaneswar	26.10.1968 31.10.2026 31.10.2028	07.05.2001 07.05.2001	18.06.2018 17.06.2020	01.05.2018	A.D.J-cum-Spl. Court under POCSO Act, Berhampur 29.11.2021/ 18.07.2022	
92.	Shri Raj Kishore Lenka , B.Com LL.B Cuttack Cuttack	25.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	1 st Addl. Dist. & Sessions Judge, Puri 14.10.2020	
93.	Shri Sushil Kumar Rout , M.A. LL.M. Keonjhar Keonjhar	15.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	09.07.2018 08.07.2020	01.05.2018	2 nd Judicial Member, Odisha Sales Tax Tribunal, Cuttack 29.11.2021	
94.	Shri Enumulu Bighneswar Rao , B.A, LL.B Ganjam Berhampur	12.05.1963 31.05.2021 31.05.2023	07.05.2001 07.05.2001	02.07.2018 01.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Jeypore 09.11.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
95.	Shri Pravat Kumar Rajguru , B.A. LL.B Khurda Bhubaneswar	10.02.1968 28.02.2026 29.02.2028	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	Judge, Family Court, Bargarh 16.04.2021	
96.	Smt. Sweta Mishra , LL.B Dhenkanal Bhubaneswar	01.07.1979 30.06.2037 30.06.2039	10.11.2004 10.11.2004	18.06.2018 17.06.2020	01.05.2018	Addl. Dist. & Sessions Judge, Patnagarh 29.11.2021	
97.	Shri Manash Kumar Panda , LL.B Baragarh Baragarh	01.07.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	04.07.2018 03.07.2020	01.05.2018	1 st Addl. LR-cum-Addl. Secretary, Law Deptt., Bhubaneswar 20.07.2022/ 12.12.2022	
98.	Shri Prasanta Kumar Mishra , M.Com, LL.M Jajpur Cuttack	07.07.1966 31.07.2024 31.07.2026	17.11.1997 17.11.1997	06.07.2018 05.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Karanjia 29.11.2021	
99.	Ms. Purnima Jena , M.A, LL.B Jajpur Cuttack	03.07.1973 31.07.2031 31.07.2033	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Addl. Dist. & Sessions Judge, Sonapur 08.11.2021	
100.	Shri Himansu Sekhar Mallick , LL.B Keonjhar	10.06.1974 30.06.2032 30.06.2034	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Addl. Dist. & Sessions Judge, Kantabanji 30.07.2021	
101.	Ms. Itishree Mohapatra , LL.B Dhenkanal Cuttack	01.07.1978 30.06.2036 30.06.2038	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	1 st Addl. Dist. & Sessions Judge, Bolangir 20.12.2021	
102.	Shri Niranjana Kumar Jena , B.Com LL.B Balasore Balasore	08.03.1964 31.03.2022 31.03.2024	07.05.2001 07.05.2001	17.01.2019 16.01.2021	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Puri 13.04.2021/ 08.11.2021	
103.	Shri Raj Kishore Mohapatra , B.A, LL.B Nayagarh Nayagarh	04.10.1966 31.10.2024 31.10.2026	07.05.2001 07.05.2001	17.01.2019 16.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Titilagarh 22.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
104.	Mrs. Pranati Saha, LL.B Khurda Nil	16.06.1977 30.06.2035 30.06.2037	10.11.2004 10.11.2004	16.02.2019 15.02.2021	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Nabarangpur 01.12.2021	
105.	Ms. Swagati Das, LL.M. Cuttack	05.11.1977 30.11.2035 30.11.2037	10.11.2004 10.11.2004	08.02.2019 07.02.2021	24.12.2018	Judge, Family Court, Cuttack 09.08.2021	
106.	Shri Asish Kumar Tripathy, LL.M. Khurda Nil	23.12.1976 31.12.2034 31.12.2036	10.11.2004 10.11.2004	16.02.2019 15.02.2021	24.12.2018	Addl. Dist. & Sessions Judge, Bhadrak 01.12.2021	
107.	Shri Badri Narayan Nanda, LL.M. Puri Nil	12.07.1980 31.07.2038 31.07.2040	10.11.2004 10.11.2004	07.01.2019 06.01.2021	24.12.2018	Addl. Director, O.J.A, Cuttack 08.09.2022	
108.	Dr. Jeevanjyoti Rath, LL.M. Kendrapara Nil	03.03.1979 31.03.2037 31.03.2039	10.11.2004 10.11.2004	02.03.2019 01.03.2021	24.12.2018	Addl. Dist. & Sessions Judge, Dhenkanal 22.11.2021	
109.	Dr. V. Sujata LL.M., Ph.D Cuttack Nil	31.10.1978 31.10.2036 31.10.2038	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	1 st Addl. Dist. & Sessions Judge, Rourkela 08.11.2021	
110.	Shri Suresh Chandra Pradhan, LL.M. Nayagarh Cuttack	04.04.1973 30.04.2031 30.04.2033	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	1 st Addl. Dist. & Sessions Judge, Baripada 17.09.2021/ 09.11.2022	
111.	Shri Parthasarathi Pattnaik, LL.B Jagatsinghpur Nil	10.08.1981 31.08.2039 31.08.2041	10.11.2004 10.11.2004	21.01.2019 20.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Kujang 01.12.2021	
112.	Shri Raja Ranjan Padhi, LL.M. Khurda Nil	02.07.1975 31.07.2033 31.07.2035	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	P.O, LAR & R Authority, Cuttack 20.07.2022	
113.	Shri Rajesh Dash, LL.M. Dhenkanal Cuttack/Dhenkanal	03.06.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	08.02.2019 07.02.2021	24.12.2018	Addl. Dist. & Sessions Judge, Sundargarh 15.03.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
114.	Ms. Sasmita Parhi, LL.B Balasore Udala	06.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	A.D.J-cum-Addl. Special Judge (Vig.), Bhubaneswar 25.11.2021	
115.	Shri Madanlal Khedia, LL.B Baragarh Baragarh	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	06.03.2019 05.03.2021	24.12.2018	Judge, Family Court, Bhubaneswar 09.11.2022	
116.	Shri Surya Narayan Dwivedi, LL.M. Cuttack Nil	02.02.1973 28.02.2031 28.02.2033	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	Judge, Family Court, Dhenkanal 06.04.2021	
117.	Shri Satya Ranjan Pradhan, LL.B Kendrapara/ Balasore Nil	08.06.1980 30.06.2038 30.06.2040	10.11.2004 10.11.2004	28.01.2019 27.01.2021	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Bargarh 25.11.2021	
118.	Mrs. Minakshi Das, LL.M. Khurda Nil	02.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Nuapada 11.07.2022	
119.	Shri Pranaya Kumar Das, LL.B Kendrapra Nil	17.09.1975 30.09.2033 30.09.2035	10.11.2004 10.11.2004	06.03.2019 05.03.2021	24.12.2018	Addl. Secretary (Judicial), Law Department, Bhubaneswar 01.12.2021/ 15.02.2022	
120.	Shri Tanmaya Kumar Mohanty, LL.B Cuttack Nil	20.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	04.01.2019 03.01.2021	24.12.2018	P.O, Designated Court under OPID Act, Berhampur 19.07.2022	
121.	Mrs. Bandana Kar, LL.B Baragarh Baragarh	21.07.1966 31.07.2024 31.07.2026	10.11.2004 10.11.2004	24.01.2019 23.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Dharamgarh 06.04.2021	
122.	Shri Akhil Kumar Paschimakabat, LL.B. Puri Nil	04.05.1978 31.05.2036 31.05.2038	10.11.2004 10.11.2004	04.01.2019 03.01.2021	24.12.2018	Registrar (Vigilance), High Court of Orissa, Cuttack 19.04.2022	
123.	Shri Dillip Kumar Biswal. LL.B Cuttack Nil	06.06.1974 30.06.2032 30.06.2034	10.11.2004 10.11.2004	22.01.2019 21.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Balliguda 13.04.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
124.	Dr. Moonrani Mishra, M.A. LL.M Kendrapara Bhubaneswar	31.05.1966 31.05.2024 31.05.2026	17.11.1997 17.11.1997	12.04.2019	19.03.2019	Judge, Family Court, Nabarangpur 11.04.2022	
125.	Dr. Md. Irshadun Nabi, LL.M., Ph.D Bhadrak Nil	30.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	18.04.2019 17.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Bonai 06.04.2021	
126.	Ms. Sonali Pattnaik, LL.B Keonjhar Nil	02.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Rayagada 09.12.2021	
127.	Shri Pradeepta Kumar Sahoo, LL.M. Kendrapara Baragarh	07.07.1968 31.07.2026 31.07.2028	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Athagarh 09.11.2021	
128.	Ms. Subhashree Tripathy, LL.B Khurda Nil	14.09.1980 30.09.2038 30.09.2040	10.11.2004 10.11.2004	12.04.2019	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Keonjhar 09.11.2021/ 30.01.2023	
129.	Mrs. Mamita Das, LL.M. Cuttack Nil	02.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	Judge, Family Court, Jajpur 14.10.2020	
130.	Shri Ashutosh Dash, LL.M. Cuttack Nil	10.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	24.06.2019 23.06.2021	19.03.2019	Addl. Dist. & Sessions Judge, Khallikote 25.11.2021	
131.	Shri Lokanath Sahoo, LL.M. Jajpur Nil	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	21.04.2019 20.01.2021	19.03.2019	Addl. Dist. & Sessions Judge, Nimapara 09.11.2021	
132.	Shri Rajesh Kumar Nair V.G., LL.M. Kerala Nil	17.04.1977 30.04.2035 30.04.2037	10.11.2004 10.11.2004	20.04.2019 19.04.2021	19.03.2019	Judge, Family Court, Khurda 09.11.2022	
133.	Ms. Sumita Jena, LL.B Jajpur Nil	09.06.1981 30.06.2039 30.06.2041	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Baripada 01.12.2021	

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1	2	3	4	5	6	7	8
134.	Shri Ashok Kumar Pahi, LL.M. Keonjhar Bhubaneswar	12.07.1973 31.07.2031 31.07.2033	10.11.2004 10.11.2004	16.05.2019 15.05.2021	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Cuttack 08.03.2022/ 09.11.2022	
135.	Shri Ajay Kumar Pradhan (A), LL.B Keonjhar Nil	12.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	09.05.2019 08.05.2021	19.03.2019	1 st Addl. Dist. & Sessions Judge, Khurda 09.11.2022	
136.	Shri Laxminarayan Ray Choudhury, B.Sc. LL.M Boudh Kendrapara	15.07.1970 31.07.2028 31.07.2030	07.05.2001 07.05.2001	08.11.2019 07.11.2021	31.08.2019	Addl. Dist. & Sessions Judge, Athamallick 19.07.2022	
137.	Shri Amiya Ranjan Jena, M.Sc. LL.B Kendrapara Nil	29.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	08.11.2019 07.11.2021	31.08.2019	2 nd Addl. Dist. & Sessions Judge, Puri 09.11.2021	
138.	Shri Pravakar Ganthia, LL.M., M.Phil (JNU) Cuttack Nil	05.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	31.10.2019 30.10.2021	31.08.2019	Registrar (Inspection), High Court of Orissa, Cuttack 16.07.2021	
139.	Shri Mahendra Kumar Sutradhar, LL.B Keonjhar	05.10.1970 31.10.2028 31.10.2030	10.11.2004 10.11.2004	27.09.2019 26.09.2021	31.08.2019	A.D.J-cum-Special Court under POCSO Act, Sundargarh 01.12.2021	
140.	Shri Ajaya Kumar Pradhan (B), LL.M. Ganjam Berhampur	17.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	30.09.2019 29.09.2021	31.08.2019	Addl. Dist. & Sessions Judge, Kendrapara 08.11.2021	
141.	Shri Saroj Kumar Dash, LL.M. Kendrapara Nil	26.06.1970 30.06.2028 30.06.2030	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	Addl. Dist. & Sessions Judge, Champua 11.04.2022	
142.	Shri Debasis Panda, LL.B Balasore Nil	29.12.1971 31.12.2029 31.12.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Sambalpur 08.03.2022/ 19.07.2022	
143.	Shri Ranjan Kumar Sutar, LL.B Kendrapara Nil	23.02.1974 29.02.2032 28.02.2034	10.11.2004 10.11.2004	22.01.2020 21.01.2022	30.11.2019	A.D.J-cum-Spl. Court under POCSO Act, Balasore 18.07.2022	

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1	2	3	4	5	6	7	8
144.	Shri Gyanendra Kumar Barik , LL.B Keonjhar/ Keonjhar	09.07.1972 31.07.2030 31.07.2032	10.11.2004 10.11.2004	08.01.2020 07.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Cuttack 09.11.2022	
145.	Shri Sanjeev Ranjan Samanta , LL.B Kendrapara Nil	05.07.1981 31.07.2039 31.07.2041	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Balasore 19.07.2022	
146.	Smt. Itishree Malabika Bhuyan , LL.M. Balasore Nil	14.07.1976 31.07.2034 31.07.2036	10.11.2004 10.11.2004	18.01.2020 17.01.2022	30.11.2019	Presiding Officer, Special Court under SC & ST(PoA) Act, Bolangir 11.04.2022	
147.	Shri Gundicha Samantasinghar , LL.B Khurda Nil	08.10.1971 31.10.2029 31.10.2031	10.11.2004 10.11.2004	14.02.2020 13.02.2022	30.11.2019	Presiding Officer, Special Court under SC & ST (PoA) Act, Cuttack 14.10.2020	
148.	Shri Satya Narayan Patra , LL.M. Balasore Cuttack	16.04.1971 30.04.2029 30.04.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	ADJ-cum-Addl. Special Judge (Vig.), Bhubaneswar 07.07.2022	
149.	Shri Sadasiba Jena , LL.B Keonjhar Cuttack	02.06.1971 30.06.2029 30.06.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	Judge, Family Court, Angul 09.09.2022	
150.	Shri Satyanarayan Kar , LL.M. Balasore / Bhubaneswar	08.07.1974 31.07.2032 31.07.2034	24.10.2005 24.10.2005	17.01.2020 16.01.2022	30.11.2019	Judge, Family Court, Sambalpur 02.08.2021	
151.	Shri Soumyak Patra , LL.B Balasore Nil	24.05.1977 31.05.2035 31.05.2037	24.10.2005 24.10.2005	17.01.2020 16.01.2022	30.11.2019	Coordinator, High Court of Orissa Arbitration Centre, Cuttack 29.10.2021/ 30.11.2021	
152.	Smt. Madhumita Mohanty , LL.B Sundargarh Rourkela	10.06.1967 30.06.2025 30.06.2027	24.10.2005 24.10.2005	14.02.2020 13.02.2022	30.11.2019	Addl. Dist. & Sessions Judge, Kamakshyanagar 07.07.2022	
153.	Smt. Prangya Paramita Raulo , LL.B Gajapati Nil	28.06.1980 30.06.2038 30.06.2040	24.10.2005 24.10.2005	02.01.2020 01.01.2022	30.11.2019	Judge, Family Court, Bhadrak 10.02.2022	

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1	2	3	4	5	6	7	8
154.	Shri Hara Prasad Pattnaik , LL.M. Khurda BBSR	12.03.1980 31.03.2038 31.03.2040	24.10.2005 24.10.2005	02.01.2020 01.01.2022	30.11.2019	Judge, Family Court , Jharsuguda 17.08.2020/ 23.12.2021	
155.	Ms. Rajashree Mohapatra , LL.M Khurda BBSR	09.06.1983 30.06.2041 30.06.2043	07.02.2020	07.02.2020 06.02.2022	05.12.2019	Addl. Dist. & Sessions Judge Jagatsinghpur 11.04.2022	
156.	Shri Dipti Prakash Brahma , B.A, LL.M Khurda BBSR	15.05.1979 31.05.2037 31.05.2039	07.02.2020	07.02.2020 06.02.2022	05.12.2019	Addl. Dist. & Sessions Judge, Rairakhole 27.04.2021	
157.	Shri Agasti Kumar Sahoo , LL.M Cuttack Cuttack	30.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	11.11.2020	15.09.2020	A.D.J-cum-Special Court under POCSO Act, Angul 11.11.2020/ 16.07.2021	
158.	Shri Pranam Kumar Rout , LL.B Cuttack Nil	05.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge (LR & LTV), Sambalpur 14.10.2020	
159.	Shri Manas Ranjan Rath LL.B Jagatsinghpur Cuttack	12.04.1974 30.04.2032 30.04.2034	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Gunupur 08.11.2021	
160.	Shri Arabinda Rath , LL.M. Angul Nil	11.07.1981 31.07.2039 31.07.2041	24.10.2005 24.10.2005	22.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Padampur 07.06.2021	
161.	Shri Raj Kumar Das , LL.B Bhadrak Nil	19.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge (LR & LTV), Berhampur 22.11.2021	
162.	Smt. Sanghamitra Sharma , LL.B Mayurbhanj Nil	10.06.1972 30.06.2030 30.06.2032	24.10.2005 24.10.2005	12.10.2020	15.09.2020	1 st Addl. Dist. & Sessions Judge, Berhampur 12.10.2020/ 24.12.2021	

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1	2	3	4	5	6	7	8
163.	Shri Akankhit Mishra , LL.M Nayagarh Cuttack	24.04.1979 30.04.2037 30.04.2039	24.10.2005 24.10.2005	12.10.2020	15.09.2020	A.D.J-cum-Spl. Court under POCSO Act, Dhenkanal 18.07.2022	
164.	Choudhury Prabir Kumar , LL.B Koraput Kortaput	29.09.1974 30.09.2032 30.09.2034	24.10.2005 24.10.2005	22.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Aska 09.11.2022	
165.	Shri Subrat Kumar Pattnaik , LL.B Khurda CTC/BBSR	03.07.1977 31.07.2035 31.07.2037	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Judge, Family Court, Nayagarh 17.11.2022	
166.	Shri Bikash Chandra Dey , LL.M. Cuttack Cuttack	03.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Judge, Family Court, Kendrapara 07.07.2021	
167.	Shri Sunil Kumar Das , LL.M. Nayagarh Ranpur	22.05.1970 31.05.2028 31.05.2030	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Jajpur 09.11.2022	
168.	Shri Suman Kumar Mishra , LL.M. Baragarh Nil	08.10.1977 31.10.2035 31.10.2037	24.10.2005 24.10.2005	11.11.2020	15.09.2020	Registrar (Judicial), High Court of Orissa, Cuttack 09.03.2021	
169.	Ms. Smruti Lekha Barik , LL.M. Jajpur Nil	14.09.1975 30.09.2033 30.09.2035	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Phulbani 13.04.2021/ 25.07.2022	
170.	Mr. Shaikh Md. Quais , M.A, LL.M Bhadrak Bhadrak	21.04.1975 30.04.2033 30.04.2035	24.10.2005 24.10.2005	22.10.2020	15.09.2020	2 nd Addl. Dist. & Sessions Judge, Cuttack 22.10.2020/ 03.01.2022	
171.	Dr. Deepak Ranjan Sahoo , LL.M. Ph.D Dhenkanal	08.08.1980 31.08.2038 31.08.2040	24.10.2005 24.10.2005	13.12.2021	29.11.2021	2 nd Addl. Dist. & Sessions Judge Baripada 17.03.2021/ 13.12.2021	
172.	Shri Bibhu Prasad Panda , LL.B Cuttack Nil	21.06.1974 30.06.2032 30.06.2034	24.10.2005 24.10.2005	20.12.2021	29.11.2021	2 nd Addl. LR-cum-Addl. Secretary, Law Deptt., Bhubaneswar 12.12.2022	

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1	2	3	4	5	6	7	8
173.	Shri Abhilash Senapati , LL.B Balasore	23.01.1985 31.01.2043 31.01.2045	23.12.2008 23.12.2008	20.12.2021	29.11.2021	Registrar, Records, High Court of Orissa, Cuttack 04.07.2022	
174.	Shri Chinmaya Gachhayat , LL.M. Cuttack	01.07.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Kodala 11.04.2022	
175.	Shri Shiva Prasad Mishra , LL.M Puri	01.04.1983 31.03.2041 31.03.2043	23.12.2008 23.12.2008	12.01.2022	29.11.2021	Addl. Dist. & Sessions Judge, Nabarangpur 12.01.2022	
176.	Smt. Lilipta Pasayat LL.M. Jagatsinghpur	16.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	20.12.2021	29.11.2021	P.O., Special Court under SC & ST (PoA) Act, Balasore 20.12.2021/ 09.11.2022	
177.	Shri Sanjit Kumar Behera ,LL.B Khurda	12.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	20.12.2021	29.11.2021	ADJ-cum-Spl. Court under POCSO Act, Phulbani, 20.12.2021	
178.	Dr. Kiran Kumar Pradhan , LL.M. Ph.D Ganjam Berhampur	28.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	13.12.2021	29.11.2021	Registrar, OREAT, Bhubaneswar 25.04.2022	
179.	Shri Siba Prasad Mohapatra , LL.M Nayagarh	01.10.1985 30.09.2043 30.09.2045	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Kantamal 23.12.2021	
180.	Shri Bibaswat Gautam , LL.B Puri Puri	29.08.1980 31.08.2038 31.08.2040	23.12.2008 23.12.2008	20.12.2021	29.11.2021	3 rd Addl. Dist. & Sessions Judge, Balasore 20.12.2021	
181.	Mrs Reena Choudhury , LL.M Khurda	03.06.1983 30.06.2041 30.06.2043	23.12.2008 23.12.2008	20.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Rayagada 20.12.2021	
182.	Shri Ch. Basudeba Patro , LL.M Ganjam	02.12.1981 31.12.2039 31.12.2041	23.12.2008 23.12.2008	13.12.2021	29.11.2021	A.D.J-cum-Spl. Court under POCSO Act, Jeypore 18.07.2022	

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1	2	3	4	5	6	7	8
183.	Smt. Alpana Swain, LL.B Puri	09.04.1984 30.04.2042 30.04.2044	23.12.2008 23.12.2008	24.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Boudh 01.08.2022	
184.	Shri Santosh Kumar Dash Ray, LL.M Puri Puri	13.10.1979 31.10.2037 31.10.2039	23.12.2008 23.12.2008	08.12.2021	29.11.2021	Officer- on – Special Duty (Vigilance), High Court of Orissa, Cuttack 10.03.2021/ 08.12.2021/ 07.02.2022	
185.	Ms. Lily Senapaty, LL.B Cuttack Cuttack	08.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Nayagarh 20.12.2021	
186.	Shri Satyabrata Mishra, LL.B Nayagarh Nayagarh	18.05.1976 31.05.2034 31.05.2036	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Jharsuguda 23.12.2021	
187.	Shri Naresh Mohanty, LL.M Bhadrak Bhadrak	16.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	13.12.2021	29.11.2021	Judge, Family Court-II, Bhubaneswar 02.09.2022	
188.	Shri Abhijit Palei, LL.B Nayagarh	04.05.1984 31.05.2042 31.05.2044	23.12.2008 23.12.2008	03.01.2022	29.11.2021	3 rd Addl. Dist. & Sessions Judge, Cuttack 24.05.2021/ 03.01.2022	
189.	Shri Hrushikesh Acharya, LL.M Nayagarh	15.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	20.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Jajpur Road 20.07.2022	
190.	Smt. Janaki Biswal, LL.M. Cuttack	02.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	18.07.2022	01.06.2022	A.D.J.-cum-Spl. Court under POCSO Act, Jajpur 09.06.2021/ 19.01.2022/ 18.07.2022	
191.	Shri Pradeep Kumar Behera, LL.M. Dhenkanal / Cuttack	28.02.1978 29.02.2036 28.02.2038	23.12.2008 23.12.2008	04.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Bhubaneswar 04.07.2022	

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1	2	3	4	5	6	7	8
192.	Shri Subhanjan Mohanty , LL.B Cuttack	11.05.1982 21.05.2040 31.05.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	A.D.J-cum-Special Court under POCSO Act, Bhawanipatna 18.07.2022/ 17.11.2022	
193.	Shri Pradeep Kumar Samal , LL.M. Bhadrak Cuttack	11.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	01.08.2022	01.06.2022	Addl. Dist. & Sessions Judge, Parlakhemundi 01.08.2022	
194.	Smt. Ranjita Jyotishi , LL.M. Khurda Bhubaneswar	21.09.1967 30.09.2025 30.09.2027	24.10.2005 24.10.2005	25.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Angul 25.07.2022	
195.	Smt. Pranati Pattanaik , LL.B Cuttack Bhubaneswar	10.05.1976 31.05.2034 31.05.2036	24.10.2005 24.10.2005	18.07.2022	01.06.2022	A.D.J-cum-Spl. Court under POCSO Act, Kendrapara 12.01.2022 18.07.2022	
196.	Shri Mukty Ranjan Satapathy , LL.M. Khurda Cuttack	01.07.1973 30.06.2031 30.06.2033	24.10.2005 24.10.2005	18.07.2022	01.06.2022	A.D.J-cum-Spl. Court under POCSO Act, Bhadrak 12.01.2022 18.07.2022	
197.	Smt. Monalisha Mohanty , LL.B Kendrapara	26.12.1978 31.12.2036 31.12.2038	24.10.2005 24.10.2005	18.07.2022	01.06.2022	A.D.J-cum-Spl. Court under POCSO Act, Jagatsinghpur 18.07.2022	
198.	Shri Gyanranjan Pattanayak , LL.M. Jagatsinghpur Cuttack	20.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	01.08.2022	01.06.2022	P.O, Designated Court under OPID Act, Cuttack 01.08.2022	
199.	Shri Debadatta Patnaik , LL.B Khurda	04.07.1975 31.07.2033 31.07.2035	23.12.2008 23.12.2008	19.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Bhanjanagar 19.07.2022	
200.	Dr. Indu Sharma , LL.M, Ph.D Khurda Bhubaneswar	27.05.1972 31.05.2030 31.05.2032	23.12.2008 23.12.2008	22.07.2022	01.06.2022	3 rd Addl. Dist. & Sessions Judge, Berhampur 22.07.2022/ 04.11.2022	

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1	2	3	4	5	6	7	8
201.	Shri Bisworanjan Behera , LL.B Bhadrak Basudevpur	02.06.1975 30.06.2033 30.06.2035	23.12.2008 23.12.2008	07.07.2022	01.06.2022	A.D.J-cum-Special Court under POCSO Act, Sambalpur 07.07.2022	
202.	Shri Manoranjan Das , LL.B Kendrapara	07.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	20.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Chhatrapur 20.07.2022	
203.	Shri Manoj Kumar LL.M. Nayagarh	26.04.1982 30.04.2040 30.04.2042	23.12.2008 23.12.2008	25.07.2022	01.06.2022	2 nd Addl. Dist. & Sessions Judge, Rourkela 25.07.2022	
204.	Ms. Ashapura Mohapatra , LL.M Puri	04.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Authorised Officer, Special Court, Bhubaneswar 18.07.2022	
205.	Smt. Srotaswinee Kar , LL.B Kendrapara/ Jagatsinghpur	13.06.1985 30.06.2043 30.06.2045	23.12.2008 23.12.2008	19.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Bargarh 02.11.2020/ 19.07.2022	
206.	Smt. Prajyoti Rout , LL.M. Cuttack	30.05.1982 31.05.2040 31.05.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Anandpur 18.07.2022	
207.	Shri Gopabandhu Gadanayak , LL.B Puri / Bhubaneswar	18.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	18.07.2022	01.06.2022	A.D.J-cum-Special Court under POCSO Act, Bolangir 18.07.2022/ 09.11.2022	
208.	Sri Santosh Kumar Nayak , LL.B Nayagarh/ Cuttack	08.07.1978 31.07.2036 31.07.2038	08.08.2022	08.08.2022	20.06.2022	Addl. Dist. & Sessions Judge, Deogarh 08.08.2022	

PART -II

OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

(CHIEF JUDICIAL MAGISTRATE AND SENIOR CIVIL JUDGE)

CADRE STRENGTH : 276

Scale of Pay	:	Rs. 1,11,000 – 1,63,030/-
ACP – I	:	Rs. 1,22,700 – 1,80,200/-
ACP – II	:	Rs. 1,44,840 – 1,94,660/-

(a)	C.J.Ms.	30
(b)	A.C.J.Ms	04
(c)	Senior Civil Judge	86
(d)	Addl. Senior Civil Judge	24
(e)	Registrar, Civil Courts	30
(f)	Women's Court	16
(g)	Special Posts	53
(h)	Leave Reserve	20
(i)	Commercial Court	13

Total : 276

1. Special Officer (Administration), High Court of Orissa, Cuttack
2. Special Officer (Special Cell), High Court of Orissa, Cuttack
3. Deputy Registrar (J & E), High Court of Orissa, Cuttack
4. Deputy Registrar (Admn. & Protocol), High Court of Orissa, Cuttack
5. Addl. Co-ordinator, Arbitration Centre, High Court of Orissa, Cuttack
6. Central Project Co-ordinator, High Court of Orissa, Cuttack
7. Deputy Registrar, Records, R.R.D.C, High Court of Orissa, Cuttack **(New)**
8. Presiding Officer, Labour Court, Sambalpur
9. Presiding officer, Labour Court, Jeypore
10. Presiding Officer, Labour Court, Bhubaneswar
11. Deputy Commissioner of Endowments, Bhubaneswar
12. Deputy Secretary, Odisha State Legal Services Authority, Cuttack
13. Secretary, State Consumer Disputes Redressal Commission, Cuttack
14. Special Officer, Director of Public Prosecution, Bhubaneswar
15. Member, P.O., Wakf Tribunal, Cuttack
- 16 – 20. Protocol Officer, Puri / Khurda at Bhubaneswar / Cuttack / Sambalpur / Ganjam, Berhampur
- 21 – 50. Secretary, D.L.S.A. (30)
51. Deputy Director, Odisha Judicial Academy, Cuttack
52. Deputy Director Prosecutions, Lokayukta, Odisha, Cuttack
53. Registrar, Odisha Human Rights Commission, Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

1.	Shri Sudam Charan Dash , LL.M. Angul Cuttack	04.11.1974 30.11.2032 30.11.2034	10.11.2004 10.11.2004	25.03.2015	C.J.M, Nabarangpur 11.11.2020	
2.	Shri Jibanananda Padhy , LL.M. Kalahandi Nil	26.01.1976 31.01.2034 31.01.2036	24.10.2005 24.10.2005	20.11.2015	Senior Civil Judge (LR & LTV), Jharsuguda 31.10.2022	
3.	Shri Manas Kumar Panda , LL.B Jajpur Jajpur	02.01.1972 31.01.2030 31.01.2032	24.10.2005 24.10.2005	08.02.2019	C.J.M, Parlakhemundi 11.11.2020	
4.	Smt. Reeja Ray , LL.M. Bhadrak Bhadrak	26.11.1970 30.11.2028 30.11.2030	24.10.2005 24.10.2005	05.12.2015	C.J.M, Bhawanipatna 19.01.2022	
5.	Ms. Lalita Manjari Pattanaik , LL.B Nayagarh	06.07.1981 31.07.2039 31.07.2041	23.12.2008 23.12.2008	20.11.2015	C.J.M, Balasore 02.11.2020	
6.	Ms. Soumya Subhadarshini , LL.B Jajpur	30.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	20.11.2015	C.J.M, Nuapada 06.11.2020	
7.	Shri Priyaranjan Mishra , LL.M. Jajpur	29.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	05.12.2015	C.J.M, Jagatsinghpur 11.11.2020	
8.	Ms. Sunanda Padhy , LL.M. Ganjam/ Berhampur	07.07.1972 31.07.2030 31.07.2032	23.12.2008 23.12.2008	16.11.2015	Secretary, D.L.S.A, Jagatsinghpur 24.05.2021	
9.	Smt. Prajnya Paramita Mahapatra , LL.B / OHC, Cuttack	20.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	20.11.2015	C.J.M, Nayagarh 11.11.2020	
10.	Shri Saikat Patra , LL.B Cuttack	24.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	02.11.2015	C.J.M, Phulbani 25.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
11.	Shri Amit Swaroop Kumar Setha , LL.B Dhenkanal Angul	01.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Sohella 03.05.2021	
12.	Shri Bishnu Prasad Mishra , LL.B Angul Puri	05.05.1971 31.05.2029 31.05.2031	26.07.1999 26.07.1999	29.03.2017	C.J.M, Berhampur 13.01.2022	
13.	Ms. Pratima Patro , LL.M. Ganjam	23.10.1983 31.10.2041 31.10.2043	23.12.2008 23.12.2008	15.03.2017	Addl. C.J.M (Spl. Court), Bhubaneswar 19.01.2022	
14.	Shri Chinmoy Misra , LL.M. Khurda	07.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	10.03.2017	C.J.M, Dhenkanal 12.01.2022	
15.	Shri Himansu Sekhar Singh , LL.B Jajpur	04.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	11.03.2017	C.J.M, Bolangir 31.10.2022	
16.	Smt. Sarojini Pati , LL.B Bhadrak	23.06.1971 30.06.2029 30.06.2031	23.12.2008 23.12.2008	15.03.2017	C.J.M, Sundargarh 12.01.2022	
17.	Shri Rudra Prasad Mahapatra , LL.M. Nayagarh/ BBSR til Nov-2008	21.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	20.03.2017	C.J.M, Angul 13.01.2022	
18.	Shri Hara Prasad Padhy , LL.B Ganjam Berhampur	11.08.1981 31.08.2039 31.08.2041	23.12.2008 23.12.2008	15.03.2017	C.J.M, Khurda 28.01.2022	
19.	Shri Santanu Kumar Dash , LL.M. Jajpur Cuttack	23.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	15.03.2017	Secretary, C.D.R Commission, Cuttack 24.01.2022	
20.	Shri Bidyadhar Prusty , LL.M. Jajpur	07.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	15.03.2017	P.O, Labour Court, Jeypore 19.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
21.	Shri Dillip Kumar Sahoo , LL.M. Nayagarh	04.04.1976 30.04.2034 30.04.2036	23.12.2008 23.12.2008	15.03.2017	C.J.M, Jeypore 12.01.2022	
22.	Ms. Chinmayee Dehury , LL.M Sundargarh	29.06.1984 30.06.2042 30.06.2044	23.12.2008 23.12.2008	10.03.2017	C.J.M, Sambalpur 27.01.2022	
23.	Shri Sarbeswar Das , LL.M. Cuttack	11.06.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	10.03.2017	C.J.M, Deogarh 12.01.2022	
24.	Ms. Sunita Pattanaik , LL.B Ganjam	13.09.1975 30.09.2033 30.09.2035	23.12.2008 23.12.2008	15.03.2017	Addl. C.J.M (Spl. Court), Cuttack 18.07.2022	
25.	Ms. Sujata Priyambada Swain , LL.B Kendrapara	01.02.1974 31.01.2032 31.01.2034	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Sundargarh 22.07.2022	
26.	Ms. Gargi Patnaik , LL.B Khurda	13.02.1984 28.02.2042 29.02.2044	23.12.2008 23.12.2008	15.03.2017	Addl. Senior Civil Judge, Sambalpur 02.08.2021	
27.	Ms. Ranju Lata Lenka , LL.B Jajpur Jajpur Road	29.08.1972 31.08.2030 31.08.2032	23.12.2008 23.12.2008	10.03.2017	C.J.M, Keonjhar 27.01.2022	
28.	Shri Sidhartha Sahoo , LL.B Cuttack Rajgangpur	15.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	10.03.2017	C.J.M, Bargarh 22.07.2022	
29.	Shri Hrushikesh Sahoo , LL.M. Cuttack/ Cuttack	02.07.1976 31.07.2034 31.07.2036	23.12.2008 23.12.2008	15.03.2017	C.J.M, Jajpur 19.01.2022/ 22.07.2022	
30.	Shri Basudev Acharya , LL.M. Jagatsinghpur	20.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	15.04.2017	C.J.M, Baripada 19.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
31.	Shri Arun Pattnaik, LL.B Khurda	28.01.1983 31.01.2041 31.01.2043	23.12.2008 23.12.2008	06.07.2018	Senior Civil Judge, Patnagarh 03.11.2021	
32.	Smt. Puja Sarangi LL.M. Khurda	15.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	10.03.2017	C.J.M, Kendrapara 27.07.2022	
33.	Ms. Sangita Pani, LL.M. Puri	03.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	15.03.2017	C.J.M, Bhadrak 25.07.2022	
34.	Shri Sandeep Kumar Pattnaik, LL.B Khurda	01.03.1981 31.03.2039 31.03.2041	18.12.2009 18.12.2009	15.03.2017	C.J.M, Cuttack 18.07.2022	
35.	Shri Bisweswar Biswopprakash Ray, LL.B Cuttack Cuttack	12.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	15.03.2017	C.J.M, Boudh 20.07.2022	
36.	Shri Satyapriya Das, LL.M. Cuttack Cuttack	22.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	10.03.2017	C.J.M, Malkangiri 07.07.2022	
37.	Shri Anupam Patra, LL.B Kendrapara	02.08.1984 31.08.2042 31.08.2044	18.12.2009 18.12.2009	15.03.2017	Addl. Registrar, Hon'ble Supreme Court of India, New Delhi 17.01.2023	(On deputation basis)
38.	Shri Bishnudev Jena, LL.M. Cuttack/ Cuttack	10.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	20.03.2017	Addl. C.J.M, Rourkela 18.07.2022	
39.	Shri Raghunandan Das, LL.B Sonepur	04.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	14.03.2017	P.O, Labour Court, Sambalpur 01.08.2022	
40.	Ms. Meenakshi Priyadarshinee, LL.M. Cuttack	05.01.1983 31.01.2041 31.01.2043	18.12.2009 18.12.2009	15.03.2017	C.J.M, Rayagada 20.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
41.	Shri Priya Ranjan Barik , LL.B Cuttack Cuttack	18.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	15.03.2017	C.J.M, Sonepur 27.01.2022/ 25.07.2022	
42.	Shri Pritish Kumar Routray , LL.B Khurda / Bhubaneswar	28.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	10.03.2017	C.J.M, Puri 07.02.2022/ 22.07.2022	
43.	Shri Prasanta Kumar Behera , LL.B Jagatsinghpur Bhubaneswar	18.09.1979 30.09.2037 30.09.2039	18.12.2009 18.12.2009	10.03.2017	Deputy Commissioner of Endowments, Bhubaneswar 27.01.2022	
44.	Shri Subas Chandra Dhal , LL.M. Kendrapara	15.02.1978 29.02.2036 28.02.2038	18.12.2009 18.12.2009	15.03.2017	C.J.M, Jharsuguda 01.08.2022	
45.	Shri Narottam Sethy , LL.M. Ganjam	12.09.1981 30.09.2039 30.09.2041	05.02.2010 05.02.2010	06.11.2017	Registrar, Civil Court, Jajpur 22.07.2022	
46.	Shri Alekh Kumar Pradhan , LL.M. Kendrapara	02.05.1979 31.05.2037 31.05.2039	18.12.2009 18.12.2009	10.03.2017	Addl. C.J.M, Berhampur 03.02.2023	
47.	Shri Binod Bihari Sahoo , LL.M. Bhadrak	20.05.1976 31.05.2034 31.05.2036	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Athamallick 03.01.2022	
48.	Mrs. Anjali Kumari Padhy , LL.M. Ganjam	16.05.1977 31.05.2035 31.05.2037	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Hindol 27.01.2022	
49.	Ms. Indira Priyadarshini , LL.M. Mayurbhanj Udala	31.03.1985 31.03.2043 31.03.2045	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Angul 01.08.2022	
50.	Dr. Sanghamitra Dash , LL.M., Ph.D Ganjam	12.01.1977 31.01.2035 31.01.2037	18.12.2009 18.12.2009	14.03.2017	Senior Civil Judge, Bhubaneswar 12.01.2022	
51.	Shri Rajib Lochan Sahu , LL.B Baragarh Baragarh	25.05.1982 31.05.2040 31.05.2042	18.12.2009 18.12.2009	22.03.2017	Registrar, Odisha Human Rights Commission, Bhubaneswar 19.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
52.	Ms. Nileema Panda, LL.B Cuttack	03.08.1977 31.08.2035 31.08.2037	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Nimapara 24.01.2022	
53.	Ms. Sashi Rekha Mishra, LL.B Cuttack	11.05.1974 31.05.2032 31.05.2034	18.12.2009 18.12.2009	15.03.2017	Addl. Senior Civil Judge (OEAT), Dhenkanal 01.08.2022	
54.	Shri Sushil Kumar Sahu, LL.M Jharsuguda Jharsuguda	16.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge , Jaleswar 01.08.2022	
55.	Ms. Abhinandita Panda, LL.M. Cuttack	04.01.1985 31.01.2043 31.01.2045	18.12.2009 18.12.2009	06.11.2017	Senior Civil Judge, Chhatrapur 15.02.2023	
56.	Ms. Sarmistha Dash, LL.B Kendrapara	17.03.1980 31.03.2038 31.03.2040	18.12.2009 18.12.2009	01.11.2017	Addl. Senior Civil Judge, Bhadrak 30.04.2021	
57.	Shri Sarat Kumar Jena, LL.B Puri Cuttack	03.05.1973 31.05.2031 31.05.2033	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Jeypore 10.06.2020	
58.	Ms. Susama Swain, LL.M Nayagarh	19.07.1974 31.07.2032 31.07.2034	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, 1 st Court, Cuttack 12.01.2022	
59.	Ms. Sabitri Nayak LL.B Cuttack	12.12.1980 31.12.2038 31.12.2040	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge (Women's Court), Dhenkanal 10.06.2020	
60.	Shri Chittaranjan Mishra, LL.B Jajpur	11.06.1982 30.06.2040 30.06.2042	18.12.2009 18.12.2009	06.11.2017	Senior Civil Judge, Rourkela 22.07.2022	
61.	Ms. Srutisnigdha Das, LL.M. Khurda	05.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	04.12.2017	Senior Civil Judge, Rairangpur 19.07.2022	
62.	Shri Biswa Bisruta Kar, LL.M. Cuttack	03.02.1982 29.02.2040 28.02.2042	18.12.2009 18.12.2009	15.12.2017	Senior Civil Judge, Dharamgarh 25.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
63.	Ms. Lopamudra Malla, LL.B Khurda	03.10.1975 31.10.2033 31.10.2035	18.12.2009 18.12.2009	06.11.2017	Secretary, D.L.S.A, Nuapada 01.08.2022	
64.	Ms. Seema Tripathy, LL.B Baragarh	07.11.1983 30.11.2041 30.11.2043	18.12.2009 18.12.2009	27.11.2017	P.O, Wakf Tribunal, Odisha.,Cuttack 01.07.2021/ 07.02.2022	
65.	Shri Susanta Kumar Mishra, LL.M. Jajpur	16.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	16.10.2017	Registrar, Civil Courts, Berhampur 13.11.2020/ 16.05.2022	
66.	Shri Janak Rout, LL.M. Cuttack Cuttack	07.06.1981 30.06.2039 30.06.2041	18.12.2009 18.12.2009	06.11.2017	Secretary, D.L.S.A, Nabarangpur 22.07.2022	
67.	Shri Himansu Sekhar Biswal, LL.B Cuttack	27.06.1975 30.06.2033 30.06.2035	18.12.2009 18.12.2009	13.11.2017	Senior Civil Judge, Bhadrak 10.06.2020	
68.	Smt. Banali Tripathy, LL.M. Angul	02.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	03.01.2018	Senior Civil Judge, Kodala 01.09.2022	
69.	Shri Debasish Mohanty, LL.B Khurda Bhubaneswar	30.11.1981 30.11.2039 30.11.2041	18.12.2009 18.12.2009	06.11.2017	Deputy Registrar (A&P), High Court of Orissa , Cuttack 10.03.2021	
70.	Shri Prabhuram Das Adhikari, LL.B Balasore	27.05.1980 31.05.2038 31.05.2040	18.12.2009 18.12.2009	13.11.2017	Senior Civil Judge, Basudevapur 27.07.2022	
71.	Dr. Pradip Kumar Pradhan, LL.M, Ph.D, Boudh	20.08.1978 31.08.2036 31.08.2038	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, Champua 24.11.2021	
72.	Ms. Nibedita Panda, LL.B Cuttack	04.10.1974 31.10.2032 31.10.2034	18.12.2009 18.12.2009	16.11.2017	Secretary, D.L.S.A, Rayagada 25.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
73.	Ms. S. Subhalaxmi , LL.B Bhadrak	09.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	01.12.2017	Secretary, D.L.S.A, Angul 10.06.2020	
74.	Ms. Aparna Mohapatra , LL.B Puri	12.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	06.11.2017	P.O, Labour Court, Bhubaneswar 18.07.2022	
75.	Shri Niranjan Patra , LL.B Kalahandi Bhawanipatna	04.07.1979 31.07.2037 31.07.2039	20.12.2010	16.10.2017	Senior Civil Judge, Umerkote 27.01.2022	
76.	Shri Shankha Chakraborty , B.A, LL.B Khurda	07.03.1985 31.03.2043 31.03.2045	20.12.2010	06.11.2017	Senior Civil Judge, Karanjia 19.01.2022	
77.	Ms. Punam Jena , LL.B Puri	20.02.1983 28.02.2041 28.02.2043	20.12.2010	29.11.2017	Senior Civil Judge (Women's Court), Nuapada 18.07.2022	
78.	Ms. Sarita Mohanty LL.M Bolangir	25.06.1979 30.06.2037 30.06.2039	20.12.2010	27.04.2018	Senior Civil Judge, Sambalpur 06.09.2021	
79.	Ms. Shreemayee Acharya , LL.M Cuttack	31.05.1979 31.05.2037 31.05.2039	20.12.2010	02.12.2017	Senior Civil Judge, Athagarh 10.06.2020	
80.	Shri Chhayakanta Dash , B.A. LL.B (Hons) Ganjam	25.06.1986 30.06.2044 30.06.2046	20.12.2010	16.10.2017	Special Officer (Special Cell), High Court of Orissa, Cuttack 10.03.2021	
81.	Ms. Swapnashree Nayak , B.A. LL.M. Puri	04.04.1985 30.04.2043 30.04.2045	20.12.2010	23.10.2017	Senior Civil Judge, Jharsuguda 10.06.2020	
82.	Ms. Aradhana Sarangi , LL.M Khurda Bhubaneswar	07.05.1985 31.05.2043 31.05.2045	20.12.2010	01.12.2017	Senior Civil Judge (Commercial Court), Sambalpur 30.04.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
83.	Ms. Geetanjali Nanda, LL.M Keonjhar	27.09.1980 30.09.2038 30.09.2040	20.12.2010	22.11.2017	Senior Civil Judge, 2 nd Court, Cuttack 13.11.2020/ 27.01.2022	
84.	Ms. Lopamudra Panda, LL.B (Hons) Cuttack	17.03.1987 31.03.2045 31.03.2047	20.12.2010	22.11.2017	Ex- Senior Civil Judge (LR & LTV), Dhenkanal 02.11.2020/ 17.03.2021/ 01.08.2022	u/s w.e.f 09.01.2023 & Hqrs. fixed at Angul w.e.f 10.01.2023
85.	Shri Padmalochan Badajena, LL.M Cuttack Cuttack	25.04.1981 30.04.2039 30.04.2041	20.12.2010	20.11.2017	Senior Civil Judge, Berhampur 18.07.2022	
86.	Shri Smruti Ranjan Mohapatra, LL.B (Hons) Jajpur	10.07.1986 31.07.2044 31.07.2046	20.12.2010	28.10.2017	Deputy Secretary, O.S.L.S.A, Cuttack 07.02.2022	
87.	Ms. Musarrat Zahin, LL.B Cuttack	28.09.1982 30.09.2040 30.09.2042	20.12.2010	16.10.2017	Senior Civil Judge, Jeypore 02.11.2020	
88.	Ms. Deepa Das, B.Sc., LL.B Bhadrak Bhadrak	23.10.1977 31.10.2035 31.10.2037	20.12.2010	25.11.2017	Senior Civil Judge (LR & LTV), Baripada 27.11.2020	
89.	Shri Kamalakanta Nayak, LL.M. Balasore Cuttack	06.05.1984 31.05.2042 31.05.2044	20.12.2010	26.10.2017	Senior Civil Judge, Sonapur 03.02.2020	
90.	Shri Prasanna Kumar Behera, B.A. LL.B (Hons) Cuttack	11.02.1985 28.02.2043 28.02.2045	20.12.2010	03.08.2018	Senior Civil Judge, Jajpur 09.06.2021/ 22.07.2022	
91.	Shri Kamala Kanta Rout, LL.M Nuapada	12.10.1980 31.10.2038 31.10.2040	20.12.2010	04.07.2018	Registrar, Civil Courts, Bargarh 25.07.2022	

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1	2	3	4	5	6	7
92.	Shri Amaresh Nayak LL.M Kendrapara	19.04.1982 30.04.2040 30.04.2042	20.12.2010	09.07.2018	Deputy Registrar (Judicial), High Court of Orissa, Cuttack 16.05.2022	
93.	Shri Manas Ranjan Ray, LL.M Angul	15.06.1982 30.06.2040 30.06.2042	20.12.2010	02.07.2018	3 rd Addl. Senior Civil Judge, Cuttack 15.02.2023	
94.	Ms. Chinmayee Rath LL.M. Sambalpur Sambalpur	18.07.1980 31.07.2038 31.07.2040	20.12.2010	09.07.2018	Senior Civil Judge (Women's Court), Khurda 27.01.2022	
95.	Ms. Annapurna Nayak B.Com, LL.B Kandhamal	01.07.1983 30.06.2041 30.06.2043	20.12.2010	18.06.2018	Senior Civil Judge, Nabarangpur 09.06.2021/ 25.01.2022	
96.	Shri Dipankar Pattnayak, LL.M Khurda Bhubaneswar	04.01.1985 31.01.2043 31.01.2045	20.12.2010	18.06.2018	Senior Civil Judge, Balliguda 24.05.2022	
97.	Shri Dillip Kumar Satapathy, LL.M Angul/ Athagarh	04.07.1980 31.07.2038 31.07.2040	20.12.2010	02.07.2018	Registrar, Civil Courts, Sundargarh 22.04.2021	
98.	Shri Bijaya Kumar Das, LL.B Bhadrak Howrah (WB)	11.02.1980 28.02.2038 29.02.2040	20.12.2010	24.07.2018	Senior Civil Judge, Malkangiri 25.07.2022	
99.	Ms. Sunita Kumari Khandelwal, LL.M Sambalpur	13.01.1981 31.01.2039 31.01.2041	20.12.2010	09.07.2018	Senior Civil Judge, Khurda 12.01.2022	
100.	Ms. Sasmita Nandini Tripathy, LL.M. Khurda	12.12.1984 31.12.2042 31.12.2044	20.12.2010	18.06.2018	Registrar, Civil Courts, Bhadrak 06.02.2023	

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1	2	3	4	5	6	7
101.	Shri Janmejaya Das LL.B (Hons), MBA Khurda BBSR/ Delhi	20.05.1982 31.05.2040 31.05.2042	20.12.2010	18.06.2018	Senior Civil Judge, Salipur 19.07.2021	
102.	Shri Ajit Kumar Ota LL.M. Subarnapur	05.07.1985 31.07.2043 31.07.2045	20.12.2010	02.07.2018	1 st Addl. Senior Civil Judge, Bhubaneswar 11.11.2020	
103.	Shri Soubhagya Ranjan Swain, B.A., LL.B (Hons) Puri	30.05.1987 31.05.2045 31.05.2047	20.12.2010	30.06.2018	Senior Civil Judge, Chandikhole 13.01.2022	
104.	Shri Santosh Kumar Agrawala, LL.B Baragarh Baragarh	12.07.1976 31.07.2034 31.07.2036	20.12.2010	08.02.2019	Senior Civil Judge, Paralakhemundi 24.05.2022	
105.	Shri Satya Prakash Ray Choudhury B.A, LL.B (Hons) Angul	22.03.1986 31.03.2044 31.03.2046	20.12.2010	08.02.2019	Central Project Coordinator, High Court of Orissa, Cuttack 16.07.2021/ 16.05.2022	
106.	Ms. Sudipta Dehury, LL.B Sundargarh	27.05.1982 31.05.2040 31.05.2042	20.12.2010	08.02.2019	Senior Civil Judge, Jagatsinghpur 24.01.2022	
107.	Shri Bimal Raul LL.M. Angul	15.07.1978 31.07.2036 31.07.2038	20.12.2010	16.04.2019	Senior Civil Judge (LR & LTV), Bhubaneswar 13.01.2022	
108.	Mrs. Swayam Prava Acharya, LL.M Cuttack	15.05.1982 31.05.2040 31.05.2042	20.12.2010	12.04.2019	Secretary, D.L.S.A, Cuttack 11.11.2020	
109.	Mrs. Sucheta Krupalini B.A. LL.B (Hons) Dhenkanal	05.04.1987 30.04.2045 30.04.2047	20.12.2010	16.02.2019	Special Officer, D.P.P, Bhubaneswar 22.07.2022	
110.	Ms. Alok Mayee Pradhan, B.A. LL.B (Hons) Dhenkanal	18.07.1985 31.07.2043 31.07.2045	20.12.2010	16.02.2019	Senior Civil Judge (LR & LTV), Kendrapara 19.01.2022	

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1	2	3	4	5	6	7
111.	Shri Durbasha Durga , LL.B Kalahandi Dharamgarh	20.07.1976 31.07.2034 31.07.2036	20.12.2010	10.04.2019	Senior Civil Judge (LR & LTV) , Jajpur 19.01.2022	
112.	Shri Abakash Choudhury , LL.M. Cuttack	07.07.1983 31.07.2041 31.07.2043	20.12.2010	06.03.2019	Senior Civil Judge, Hinjilicut 06.02.2023	
113.	Shri Ramakanta Mohanty , LL.B Jagatsinghpur/ Cuttack	01.04.1979 30.04.2037 30.04.2039	20.12.2010	08.02.2019	Senior Civil Judge, Titilagarh 19.01.2022	
114.	Shri Nihar Ranjan Lenka , LL.B Cuttack	08.02.1984 28.02.2042 29.02.2044	20.12.2010	28.02.2019	Senior Civil Judge, Udala 27.01.2022	
115.	Shri Amaresh Mohapatra , LL.B Cuttack Cuttack	10.06.1980 30.06.2038 30.06.2040	20.12.2010	28.02.2019	Senior Civil Judge, Keonjhar 24.11.2021	
116.	Shri Sudhir Kumar Mishra , LL.B Subarnapur	28.03.1980 31.03.2038 31.03.2040	20.12.2010	26.04.2019	Registrar, Civil Courts, Deogarh 19.01.2022	
117.	Shri Byomakesh Nayak , B.A. LL.B (Hons) Kendrapara	11.01.1986 31.01.2044 31.01.2046	09.01.2012	08.02.2019	2 nd Addl. Senior Civil Judge, Cuttack 24.11.2021/ 27.01.2022	
118.	Shri Bishes Kumar Sahu , LL.M. Samablpur	14.07.1986 31.07.2044 31.07.2046	09.01.2012	28.02.2019	Secretary, D.L.S.A, Nayagarh 27.01.2022	
119.	Shri Nihar Ranjan Sahoo , B.A. LL.B (Hons) Dhenkanal Kamakshyanagar	07.07.1986 31.07.2044 31.07.2046	09.01.2012	22.02.2019	Senior Civil Judge, Kuchinda 17.03.2021	
120.	Shri Malaya Kumar Pradhan , LL.M Nayagarh Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	09.01.2012	28.02.2019	Registrar, Civil Courts, Jharsuguda 09.06.2021	

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1	2	3	4	5	6	7
121.	Shri Rakesh Kumar Muduli , LL.B Puri Puri	26.01.1981 31.01.2039 31.01.2041	09.01.2012	29.06.2019	Secretary, D.L.S.A, Malkangiri 28.06.2021	
122.	Ms. Mahasweta Parija , LL.B Kendrapara	19.07.1988 31.07.2046 31.07.2048	09.01.2012	15.07.2019	Senior Civil Judge, Anandpur 22.04.2021	
123.	Shri Sibasish Giri , LL.B Balasore	08.09.1976 30.09.2034 30.09.2036	09.01.2012	17.05.2019	Senior Civil Judge, Odagaon 07.06.2021	
124.	Mrs. Sweety Samantaray , LL.M Cuttack	08.02.1984 28.02.2042 29.02.2044	09.01.2012	26.06.2019	Senior Civil Judge, Kendrapara 25.07.2022	
125.	Shri Swayam Prakash Das , B.A. LL.B (Hons) Jagatsinghpur	02.07.1986 31.07.2044 31.07.2046	09.01.2012	20.06.2019	Senior Civil Judge, Deogarh 13.01.2022	
126.	Mrs. Shibani B.A. LL.B (Hons) Khurda Bhubaneswar	13.06.1982 30.06.2040 30.06.2042	09.01.2012	01.05.2019	Secretary, D.L.S.A, Baripada 13.01.2022/ 01.08.2022	
127.	Shri Binaya Kumar Patra , B.A. LL.M Mayurbhanj / Cuttack	03.06.1980 30.06.2038 30.06.2040	13.02.2012	29.06.2019	Secretary, D.L.S.A, Bolangir 24.11.2021	
128.	Mrs. Patanjali Sahoo , LL.B, M.B.A. Cuttack	24.02.1980 28.02.2038 29.02.2040	09.01.2012	24.06.2019	Senior Civil Judge (Women's Court) , Keonjhar 19.01.2022	
129.	Shri Jiban Kumar Pattanayak , LL.B, M.B.A Kandhamal / Cuttack	25.04.1984 30.04.2042 30.04.2044	09.01.2012	16.05.2019	Protocol Officer, Puri 17.03.2021	
130.	Shri Sukumar Mohapatra , LL.M Cuttack Cuttack	10.07.1979 31.07.2037 31.07.2039	09.01.2012	24.06.2019	Senior Civil Judge, Nuapada 19.01.2022	
131.	Shri Jaya Prakash Nayak , LL.B Kandhamal Bhubaneswar	01.07.1980 30.06.2038 30.06.2040	09.01.2012	27.04.2019	Senior Civil Judge, Khallikote 03.01.2022	

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1	2	3	4	5	6	7
132.	Shri Sudeep Kumar Das , LL.B Khurda	03.11.1987 30.11.2045 30.11.2047	09.01.2012	16.05.2019	Senior Civil Judge, Bonai 27.07.2022	
133.	Mrs. Apurba Choudhury , B.A. LL.B (Hons) Khurda	12.07.1987 31.07.2045 31.07.2047	09.01.2012	06.05.2019	Addl. Senior Civil Judge, Baripada 09.06.2021	
134.	Shri Subrat Acharya B.A. LL.B (Hons) Ganjam	27.05.1986 31.05.2044 31.05.2046	09.01.2012	20.06.2019	Senior Civil Judge, Jajpur Road 27.01.2022	
135.	Ms. Subhashree Pradhan , LL.B Sambalpur	16.05.1979 31.05.2037 31.05.2039	09.01.2012	26.04.2019	Secretary, D.L.S.A. Sundargarh 11.06.2021	
136.	Mrs. Suchitra Paramguru , LL.M Khurda	09.07.1979 31.07.2037 31.07.2039	09.01.2012	26.06.2019	Registrar, Civil Courts, Boudh 07.02.2022	
137.	Mrs. Swarnalata Nayak , LL.B Kandhamal/ Baragarh	05.07.1977 31.07.2035 31.07.2037	09.01.2012	26.06.2019	1 st Addl. Senior Civi Judge, Cuttack 09.06.2021/ 27.01.2022	
138.	Ms. Sucharita Mohanty , LL.B Khurda/ Bhubaneswar	15.07.1978 31.07.2036 31.07.2038	09.01.2012	10.07.2019	Senior Civil Judge (LR & LTV), Sambalpur 30.04.2021	
139.	Shri Manoranjan Mishra , LL.B Jajpur Cuttack	25.11.1979 30.11.2037 30.11.2039	09.01.2012	24.06.2019	Senior Civil Judge, Banapur 25.01.2022	
140.	Mrs. Sadyasnata Paty , B.A. LL.B (Hons) Dhenkanal	01.05.1987 30.04.2045 30.04.2047	09.01.2012	24.12.2019	Registrar, Civil Courts, Sonapur 25.07.2022/ 09.09.2022	
141.	Ms. Kumudini Muduli , LL.B Cuttack	02.07.1974 31.07.2032 31.07.2034	09.01.2012	16.11.2019	Secretary, D.L.S.A, Sonapur 05.08.2022/ 09.09.2022	

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1	2	3	4	5	6	7
142.	Ms. Sumita Acharya, B.A. LL.M Sundargarh Sundargarh	15.07.1986 31.07.2044 31.07.2046	09.01.2012	08.11.2019	Senior Civil Judge (Women's Court), Bargarh 25.11.2020	
143.	Ms. Sushree Sangita Mallick, LL.B Khurda Bhubaneswar	21.11.1975 30.11.2033 30.11.2035	09.01.2012	23.11.2019	Senior Civil Judge, Pattamundai 18.07.2022	
144.	Ms. Sushree Sangita Patra, LL.B Kendrapara	10.01.1982 31.01.2040 31.01.2042	09.01.2012	23.11.2019	Senior Civil Judge, Pipili 25.01.2022	
145.	Shri Debasish Dash LL.M Khurda	26.02.1984 28.02.2042 29.02.2044	09.01.2012	11.02.2020	Senior Civil JUDGE, Padampur 15.02.2023	
146.	Ms. Chinmayee Panda B.A. LL.B (Hons) Koraput	15.01.1989 31.01.2047 31.01.2049	25.02.2013	24.01.2020	Senior Civil Judge, Kujang 01.08.2022	
147.	Shri Jyoti Ranjan Dash B.A. LL.B (Hons) Cuttack Cuttack	15.07.1988 31.07.2046 31.07.2048	25.02.2013	16.01.2020	Senior Civil Judge, Bolangir 01.07.2021	
148.	Ms. Satarupa Satpathy B.A. LL.B (Hons) Khurda	27.11.1988 30.11.2046 30.11.2048	25.02.2013	13.12.2019	Senior Civil Judge, Dhenkanal 01.08.2022	
149.	Shri Soumyarup Sahu B.A. LL.B Kalahandi Bhawanipatna	13.01.1986 31.01.2044 31.01.2046	25.02.2013	03.02.2020	Senior Civil Judge, Rayagada 01.08.2022	
150.	Ms. Pradyomayee Sujata, LL.M Nayagarh	08.05.1988 31.05.2046 31.05.2048	25.02.2013	16.11.2019	1 st Addl. Senior Civil Judge, Berhampur 22.07.2022	

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1	2	3	4	5	6	7
151.	Ms. Somalina Mishra, B.A. LL.B (Hons) Puri	17.06.1987 30.06.2045 30.06.2047	25.02.2013	23.11.2019	Senior Civil Judge, Bhanjanagar 27.01.2022	
152.	Shri Soven Kanungo LL.M Jagatsinghpur	04.05.1986 31.05.2044 31.05.2046	25.02.2013	10.12.2019	Registrar, Civil Court, Sambalpur 22.07.2022	
153.	Ms. Samapika Mohanty, B.A. LL.B(Hons) Puri	02.05.1984 31.05.2042 31.05.2044	25.02.2013	28.02.2020	Senior Civil Judge, Bhawanipatna 01.08.2022	
154.	Shri Punya Shloka Rath, B.A. LL.B (Hons) Cuttack Cuttack	07.07.1987 31.07.2045 31.07.2047	25.02.2013	04.02.2020	Senior Civil Judge, R. Udayagiri 20.07.2022	
155.	Shri Ashish Pattanaik LL.M Jagatsinghpur	07.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2020	Addl. Coordinator, High Court of Orissa Arbitration Centre, Cuttack 17.01.2022	
156.	Shri Surya Das LL.B Jagatsinghpur	28.09.1985 30.09.2043 30.09.2045	25.02.2013	10.06.2020	Protocol Officer, Bhubaneswar 24.11.2021	
157.	Shri Sukanta Kishore Jena, LL.B Cuttack Cuttack	04.07.1976 31.07.2034 31.07.2036	25.02.2013	28.02.2020	Registrar, Civil Courts, Nabarangpur 18.07.2022	
158.	Ms. Soudamini Biswal LL,B Puri	30.03.1979 31.03.2037 31.03.2039	25.02.2013	02.03.2020	Senior Civil Judge, Aska 28.08.2022	
159.	Ms. Saswati Mishra, B.A. LL.B (Hons) Keonjhar	27.07.1988 31.07.2046 31.03.2048	25.02.2013	10.06.2020	Secretary, D.L.S.A, Boudh 15.02.2023	

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1	2	3	4	5	6	7
160.	Shri Charanjit Oram, LL.B Sundargarh Rourkela	02.01.1982 31.01.2040 31.01.2042	25.02.2013	16.03.2020	Registrar, Civil Courts, Bolangir 15.02.2023	
161.	Shri Santosh Kumar Mohapatra, LL.B Khurda Bhubaneswar	24.04.1982 30.04.2040 30.04.2042	25.02.2013	28.02.2020	Senior Civil Judge, Gunupur 18.07.2022	
162.	Dr. Mamata Mohanty, LL.B Jagatsinghpur Cuttack	13.08.1973 31.08.2031 31.08.2033	04.03.2013	04.02.2020	Senior Civil Judge (Commercial Court), Berhampur 25.07.2022	
163.	Ms. Pallavee Rani Sahu, LL.M. Bolangir Titlagarh/ Boudh	24.06.1977 30.06.2035 30.06.2037	25.02.2013	13.03.2020	Senior Civil Judge, Baripada 01.08.2022	
164.	Shri Subha Gautam Mishra, B.A. LL.B (H) Dhenkanal	01.04.1989 31.03.2047 31.03.2049	25.02.2013	02.03.2020	Secretary, D.L.S.A, Bhawanipatna 01.08.2022	
165.	Shri Sitikantha Pradhan, B.A. LL.B (H) Kalahandi BBSR/Bhawanipatna	28.06.1984 30.06.2042 30.06.2044	25.02.2013	28.02.2020	Senior Civil Judge, Boudh 01.08.2022	
166.	Shri Abhaya Kumar Das, B.A. LL.B (Hons) Khurda	31.08.1988 31.08.2046 31.08.2048	25.02.2013	28.02.2020	Senior Civil Judge (LR & LTV), Jagatsinghpur 22.04.2021	
167.	Ms. Monalisa Pattanaik, LL.M Khurda Bhubaneswar	27.05.1975 31.05.2033 31.05.2035	25.02.2013	10.06.2020	Senior Civil Judge, (LR & LTV), Dhenkanal 15.02.2023	

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1	2	3	4	5	6	7
168.	Ms. Sarojini Sahoo LL.M Nayagarh	22.08.1981 31.08.2039 31.08.2041	25.02.2013	02.11.2020	Senior Civil Judge, Biramaharajpur 15.02.2023	
169.	Ms. Shila Priyadarshini Panda, LL.B Cuttack	06.06.1988 30.06.2046 30.06.2048	25.02.2013	11.11.2020	Secretary, D.L.S.A, Deogarh 11.11.2020	
170.	Ms. Sasmita Nayak LL.B Cuttack Cuttack	11.07.1981 31.07.2039 31.07.2041	25.02.2013	11.11.2020	Senior Civil Judge, Rajgangpur 01.08.2022	
171.	Shri Amitabh Panda, M.A. LL.B Khurda	01.04.1980 31.03.2038 31.03.2040	25.02.2013	02.11.2020	Senior Civil Judge, Nayagarh 02.11.2020	
172.	Shri Amit Kumar Barik, M.A. , LL.B Balasore	30.05.1980 31.05.2038 31.05.2040	25.02.2013	02.11.2020	Secy., D.L.S.A., Puri 15.02.2023	
173.	Shri Ved Prakash, B.A., LL.B (Hons) Gaya (Bihar) Patna	18.08.1987 31.08.2045 31.08.2047	25.02.2013	02.11.2020	Senior Civil Judge, Rairakhole 27.01.2022	
174.	Ms. Sangita Mishra, M.A., LL.B Jagatsinghpur	08.06.1977 30.06.2035 30.06.2037	25.02.2013	02.11.2020	Senior Civil Judge, Soro 02.11.2020	
175.	Ms. Madhusmita Jena, LL.M. Cuttack	07.07.1988 31.07.2046 31.07.2048	25.02.2013	10.11.2020	Senior Civil Judge, Nilagiri 10.11.2020	
176.	Ms. Arundhati Acharya, LL.B Jagatsinghpur Cuttack	01.05.1982 30.04.2040 30.04.2042	25.02.2013	10.11.2020	Senior Civil Judge, Bissam-Cuttack 12.01.2022	

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1	2	3	4	5	6	7
177.	Shri Digbijay Das, LL.M Balasore	01.07.1986 30.06.2044 30.06.2046	25.02.2013	10.11.2020	Protocol Officer, Cuttack 28.02.2020/ 10.11.2020	
178.	Ms. Sudeepa Patra, LL.M Cuttack	01.04.1986 31.03.2044 31.03.2046	25.02.2013	07.11.2020	Registrar, Civil Courts, Jagatsinghpur 07.11.2020/ 10.02.2021	
179.	Shri Chandrahash Behera, LL.M. Khurda	03.08.1985 31.08.2043 31.08.2045	25.02.2013	27.11.2020	Senior Civil Judge (LR & LTV), Angul 25.01.2022	
180.	Ms. Babita Dash LL.M Khurda	05.07.1974 31.07.2032 31.07.2034	25.02.2013	06.11.2020	Senior Civil Judge, Talcher 06.11.2020	
181.	Ms. Debashree Sahoo, LL.M Cuttack Cuttack	12.03.1986 31.03.2044 31.03.2046	25.02.2013	21.11.2020	Secy., D.L.S.A., Berhampur 15.02.2023	
182.	Shri Krushna Chandra Nayak, LL.B Kalahandi Bhawanipatna	14.11.1979 30.11.2037 30.11.2039	25.02.2013	10.11.2020	Senior Civil Judge, Balasore 13.01.2022	
183.	Shri Subhankar Mishra, B.A. LL.B (Hons) Cuttack	13.06.1988 30.06.2046 30.06.2048	25.02.2013	11.11.2020	Secretary, D.L.S.A., Sambalpur 11.11.2020	
184.	Shri Soumya Sourav B.A. LL.B (Hons) Sundargarh	23.06.1989 30.06.2047 30.06.2049	25.02.2013	23.11.2020	Registrar, Civil Courts, Angul 19.01.2022	
185.	Ms. Swapna Sagarika Mishra, LL.B Nayagarh	29.03.1986 31.03.2044 31.03.2046	25.02.2013	16.11.2020	Deputy Director, O.J.A, Cuttack 01.09.2022	
186.	Shri Rabi Narayan Behera, LL.B Puri Bhubaneswar	26.11.1978 30.11.2036 30.11.2038	25.02.2013	02.11.2020	Secretary, D.L.S.A, Parlakhemundi 29.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
187.	Mrs. Sasmita Mishra, B.A. LL.B (Hons) Jagatsinghpur	01.01.1988 31.12.2045 31.12.2047	25.02.2013	13.11.2020	Registrar, Civil Courts, Keonjhar 25.07.2022	
188.	Ms. Sonal Sharma LL.B Baragarh Baragarh	16.04.1975 30.04.2033 30.04.2035	25.02.2013	04.05.2021	Senior Civil Judge (Women's Court), Rayagada 04.05.2021	
189.	Ms. Sradhanjali Ray LL.B Mayurbhanj Baripada	25.08.1985 31.08.2043 31.08.2045	25.02.2013	04.05.2021	Senior Civil Judge, Kamakshyanagar 19.07.2022	
190.	Shri Biswajit Nayak, LL.M. Khurda	01.01.1988 31.12.2045 31.12.2047	25.02.2013	03.05.2021	Senior Civil Judge (Commercial Court), Cuttack 10.11.2020/ 03.05.2021	
191.	Shri Abhijit Kumar Purohit, LL.B Baragarh Baragarh	05.06.1983 30.06.2041 30.06.2043	25.02.2013	07.06.2021	Registrar, Civil Courts, Bhubaneswar 06.11.2020/ 07.06.2021/ 31.10.2022	
192.	Shri Satyabrata Rana, LL.B Balasore	05.06.1982 30.06.2040 30.06.2042	25.02.2013	11.06.2021	Registrar, Civil Courts, Parlakhemundi 11.06.2021	
193.	Ms. Sunanda Sahu LL.M Ganjam	27.05.1981 31.05.2039 31.05.2041	25.02.2013	04.05.2021	Senior Civil Judge (Commercial Court), Bhubaneswar 31.10.2022	
194.	Shri Pabitrnanda Pradhan, LL.M Puri/ Bhubaneswar	08.07.1976 31.07.2034 31.07.2036	25.02.2013	04.05.2021	Senior Civil Judge (LR & LTV), Nayagarh 04.05.2021	
195.	Ms. Rasmita Sahoo B.A. LL.M Puri	04.03.1988 31.03.2046 31.03.2048	25.02.2013	09.06.2021	Sr. Civil Judge (Women's Court), Jagatsinghpur 09.06.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
196.	Shri Paritosh Kumar Sethi , LL.M. Mayurbhanj	16.08.1988 31.08.2046 31.08.2048	25.02.2013	09.06.2021	Senior Civil Judge, Kantabanji 03.02.2023	
197.	Ms. Anjali Machhkhand , LL.M Bolangir	21.04.1979 30.04.2037 30.04.2039	25.02.2013	04.05.2021	Senior Civil Judge (Women's Court) , Jeypore 04.05.2021	
198.	Shri Debasish Bisoi , LL.M. Sundargarh Cuttack	25.05.1987 31.05.2045 31.05.2047	01.02.2014	07.02.2022	Addl. Senior Civil Judge, Puri 07.02.2022	
199.	Mrs. Anushruti Choudhury , LL.M Khurda Bhubaneswar	22.10.1979 31.10.2037 31.10.2039	01.02.2014	19.01.2022	Senior Civil Judge (Women's Court) , Bhawanipatna 07.06.2021/ 19.01.2022	
200.	Ms. Rutuparna Mishra , LL.M Angul	14.09.1987 30.09.2045 30.09.2047	01.02.2014	27.01.2022	Senior Civil Judge, Bargarh 27.01.2022	
201.	Shri Santosh Kumar Panigrahi , LL.M. Rayagada Rayagada	08.03.1976 31.03.2034 31.03.2036	01.02.2014	03.01.2022	Registrar, Civil Courts, Nuapada 03.01.2022	
202.	Shri Janmejy Palei , LL.B Jajpur Jajpur	18.03.1976 31.03.2034 31.03.2036	01.02.2014	19.01.2022	Senior Civil Judge (LR & LTV) , Bolangir 19.01.2022	
203.	Shri Arup Nayak , LL.B Cuttack	02.11.1980 30.11.2038 30.11.2040	01.02.2014	13.01.2022	Registrar, Civil Courts, Malkangiri 13.01.2022	
204.	Ms. Babita Patra , M.A. LL.B Khurda	15.06.1978 30.06.2036 30.06.2038	01.02.2014	12.01.2022	1 st Addl. Senior Civil Judge, Balasore 12.01.2022	
205.	Shri Kailash Sahu , LL.M Subarnapur Bolangir	03.02.1978 29.02.2036 28.02.2038	11.02.2013 01.02.2014	24.01.2022	2 nd Addl. Senior Civil Judge, Baripada 15.02.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
206.	Shri Bibhu Kalyan Parhi , LL.M Bhadrak Bhadrak	09.06.1984 30.06.2042 30.06.2044	01.02.2014	24.01.2022	Secretary, D.L.S.A, Bargarh 24.01.2022	
207.	Dr. Reenati Mishra , M.A. LL.B, Ph.D, Balasore	10.05.1977 31.05.2035 31.05.2037	01.02.2014	12.01.2022	Senior Civil Judge (Women's Court) , Nayagarh 12.01.2022	
208.	Ms. Chinmayee Jena , LL.B Cuttack	30.06.1981 30.06.2039 30.06.2041	01.02.2014	12.01.2022	Senior Civil Judge, Khariar 24.05.2022	
209.	Shri Debijyoti Mohapatra , B.A. LL.B (Hons) Cuttack	25.03.1984 31.03.2042 31.03.2044	01.02.2014	19.01.2022	Registrar, Civil Courts, Rayagada 19.01.2022	
210.	Ms. Neha Das , B.B.A. LL.B (Hons) Khurda Hyderabad	14.11.1989 30.11.2047 30.11.2049	01.02.2014	28.01.2022	Secretary, D.L.S.A, Jharsuguda 28.01.2022	
211.	Ms. Neesha Samal B.B.A. LL.M Jajpur	01.04.1987 31.03.2045 31.03.2047	01.02.2014	19.01.2022	Senior Civil Judge, Koraput 08.01.2021/ 19.01.2022	
212.	Shri Rana Ghosh LL.B Sambalpur Rairakhol/ Sambalpur	02.12.1978 31.12.2036 31.12.2038	01.02.2014	13.01.2022	Senior Civil Judge, Puri 22.07.2022	
213.	Shri Rajendra Kumar Das , LL.B Jajpur/ Cuttack	12.11.1984 30.11.2042 30.11.2044	01.02.2014	19.01.2022	2 nd Addl. Senior Civil Judge, Berhampur 19.01.2022	
214.	Ms. Alakananda Mohanty , LL.M. Sambalpur	12.07.1987 31.07.2045 31.07.2047	01.02.2014	12.01.2022	Registrar, Civil Courts, Dhenkanal 12.01.2022	
215.	Ms. Sandhya Rath , LL.M Cuttack Cuttack	03.07.1981 31.07.2039 31.07.2041	01.02.2014	19.01.2022	Addl. Senior Civil Judge, Talcher 19.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
216.	Shri C.A. Desapriya Barik , LL.M. Jajpur	17.07.1986 31.07.2044 31.07.2046	01.02.2014	13.01.2022	Registrar, Civil Courts, Phulbani 13.01.2022	
217.	Ms. B.D.D. Chandana , LL.M. Cuttack Bhubaneswar	12.10.1986 31.10.2044 31.10.2046	01.02.2014	25.01.2022	2 nd Addl. Senior Civil Judge, Balasore 25.01.2022	
218.	Smt. Pranjya Pujaprada LL.M Dhenkanal	01.07.1988 30.06.2046 30.06.2048	01.02.2014	12.01.2022	2 nd Addl. Senior Civil Judge, Bhubaneswar 12.01.2022	
219.	Ms. Ramadevi Soren , B.A. LL.B (Hons) Mayurbhanj Rairangpur	04.07.1989 31.07.2047 31.07.2049	01.02.2014	19.01.2022	Registrar, Civil Courts, Kendrapara 20.07.2022	
220.	Ms. Baishali Nayak , LL.M Khurda	14.06.1987 30.06.2045 30.06.2047	02.03.2015	27.01.2022	5 th Addl. Senior Civil Judge, Cuttack 07.06.2021/ 27.01.2022	
221.	Ms. Navneeta Dash BLS/ LL.B Khurda	12.04.1990 30.04.2048 30.04.2050	02.03.2015	25.01.2022	Senior Civil Judge, Banki 25.01.2022	
222.	Ms. Sai Abhipsa Gochhayat , LL.M Angul	15.08.1987 31.08.2045 31.08.2047	02.03.2015	13.01.2022	3 rd Addl. Senior Civil Judge, Balasore 13.01.2022	
223.	Ms. Neha Agarwal LL.B Keonjhar	13.10.1988 31.10.2046 31.10.2048	02.03.2015	05.12.2022	Secretary, D.L.S.A, Bhadrak 05.12.2022	
224.	Ms. Leepa Mohanty LL.M Khurda Bhubaneswar	28.07.1988 31.07.2046 31.07.2048	02.03.2015	25.07.2022	Senior Civil Judge (LR & LTV), Berhampur 25.07.2022	
225.	Shri Srideep Mishra , B.B.A. LL.B Khurda Cuttack	30.10.1988 31.10.2046 31.10.2048	02.03.2015	19.07.2022	Senior Civil Judge (LR & LTV), Bhawanipatna 19.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
226.	Shri Ranjan Kumar Pradhan , LL.M Angul	15.06.1976 30.06.2034 30.06.2036	02.03.2015	25.07.2022	Registrar, Civil Court, Balasore 25.07.2022	
227.	Shri Nikhil Bharat Mohanty , LL.M Bolangir Bhubaneswar	14.11.1988 30.11.2046 30.11.2048	02.03.2015	19.07.2022	Registrar, Civil Court, Puri 19.07.2022	
228.	Ms. Mamita Sahoo , LL.B Puri Puri	18.05.1980 31.05.2038 31.05.2040	02.03.2015	18.07.2022	Secretary, D.L.S.A, Dhenkanal 18.07.2022	
229.	Shri Suman Jena LL.M Mayurbhanj Bhubaneswar	13.04.1987 30.04.2045 30.04.2047	02.03.2015	01.08.2022	Secretary, D.L.S.A, Jeypore 01.08.2022	
230.	Ms. Mami Behera , B.A. LL.B. Sonepur	20.03.1990 31.03.2048 31.03.2050	02.03.2015	22.07.2022	Secretary, D.L.S.A, Keonjhar 22.07.2022	
231.	Shri Priya Ranjan Ojha , B.A. LL.M Jajpur	26.07.1984 31.07.2042 31.07.2044	02.03.2015	18.07.2022	Secretary, D.L.S.A, Balasore 18.07.2022	
232.	Ms. Jyotirmayee Das , LL.M Dhenkanal/ Cuttack	02.01.1988 31.01.2046 31.01.2048	02.03.2015	18.07.2022	Secretary, D.L.S.A, Jajpur 18.07.2022	
233.	Ms. Sumitra Sahoo B.A. LL.B(Hons) Cuttack Cuttack	31.05.1988 31.05.2046 31.05.2048	02.03.2015	25.07.2022	Secretary, D.L.S.A, Kendrapara 25.07.2022	
234.	Shri Asish Kumar Parichha , LL.B Kandhamal	21.05.1989 31.05.2047 31.05.2049	02.03.2015	27.07.2022	Registrar, Civil Courts, Baripada 27.07.2022	
235.	Shri Apurv Kumar Ray , LL.B Khurda New Delhi	30.01.1981 31.01.2039 31.01.2041	02.03.2015	18.07.2022	Registrar, Civil Courts, Cuttack 12.01.2022/ 18.07.2022	

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1	2	3	4	5	6	7
236.	Ms. Snigdha Panda, LL.B Angul Angul	17.07.1985 31.07.2043 31.07.2045	02.03.2015	22.07.2022	Addl. Senior Civil Judge, Kendrapara 22.07.2022	
237.	Ms. Anushila Roy, LL.M. Balasore	06.10.1988 31.10.2046 31.10.2048	02.03.2015	20.07.2022	Secretary, D.L.S.A, Phulbani 20.07.2022	
238.	Shri Nishakar Sahoo LL.M Jajpur Jajpur	17.01.1983 31.01.2041 31.01.2043	02.03.2015	22.07.2022	Registrar, Civil Court, Nayagarh 22.07.2022	
239.	Ms. Soudamini Singh, B.A. LL.B (Hons) Jagatsinghpur	28.03.1990 31.03.2048 31.03.2050	02.03.2015	20.07.2022	Secretary, D.L.S.A, Bhubaneswar 20.07.2022	
240.	Ms. Manaswini Rath LL.M Jagatsinghpur Cuttack	22.04.1988 30.04.2046 30.04.2048	02.03.2015	22.07.2022	Addl. Senior Civil Judge, Jajpur 22.07.2022	
241.	Ms. Rashmi Rekha Patra, B.A. LL.B Puri	30.08.1989 31.08.2047 31.08.2049	02.03.2015	18.07.2022	Registrar, Civil Courts, Bhawanipatna 18.07.2022	
242.	Shri Bibhuti Bhusan Nayak, LL.M Boudh	01.10.1981 30.09.2039 30.09.2041	02.03.2015	07.07.2022	Senior Civil Judge, Khandapada 07.07.2022	

PART -III

OFFICERS IN THE CADRE OF CIVIL JUDGE

(SUB-DIVISIONAL JUDICIAL MAGISTRATS, CIVIL JUDGE AND J.M.F.C./ J.M.S.C. / GRAM NYAYADHIKARI)

CADRE STRENGTH : 465

Scale of Pay	:	Rs. 77,840 – 1,36,520/-
ACP – I	:	Rs. 92,960 – 1,36,520/-
ACP – II	:	Rs. 1,11,000 – 1,63,030/-

(a)	Sub-Divisional Judicial Magistrates	58
(b)	Civil Judge	19
(c)	Judicial Magistrate of First Class	300
(d)	Inspector of Processes	14
(e)	Gram Nyayalays	24
(f)	Special Posts	10
(g)	JMFC (Leave Reserve)	40

Total : = 465

1. Asst. Commissioner of Endowments, Bhubaneswar
2. Addl. Asst. Commissioner of Endowments, Cuttack
3. Addl. Asst. Commissioner of Endowments, Berhampur
4. Addl. Asst. Commissioner of Endowments, Sambalpur
5. Asst. Registrar (Administration), High Court of Orissa, Cuttack
6. Asst. Registrar, Records- I, RRDC, High Court of Orissa, Cuttack (**New**)
7. Asst. Registrar, Records- II, RRDC, High Court of Orissa, Cuttack (**New**)
8. Assistant Director, Odisha Judicial Academy, Cuttack
9. Assistant Secretary, Odisha State Legal Services Authority, Cuttack
10. Assistant Registrar, O.H.R.C., Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF CIVIL JUDGE

1.	Ms. Sanghamitra Biswal , LL.M Cuttack	02.01.1987 31.01.2045 31.01.2047	02.03.2015	02.03.2015	S.D.J.M, Biramaharajpur 06.11.2020	
2.	Shri Manas Ranjan Samantaray , LL.M Khurda	24.02.1983 28.02.2041 28.02.2043	02.03.2015	02.03.2015	S.D.J.M, Bonai 22.07.2022	
3.	Ms. Shradha Mandothia , B.B.A. LL.B (Hons) Angul	19.04.1991 30.04.2049 30.04.2051	02.03.2015	02.03.2015	S.D.J.M, Champua 02.11.2020	
4.	Ms. Biswakalyani Mishra , LL.B Kendrapara Kendrapara	12.07.1980 31.07.2038 31.07.2040	02.03.2015	02.03.2015	S.D.J.M, Jajpur 11.11.2020	
5.	Shri Jitendriya Panigrahi , LL.B Nayagarh Bhubaneswar	30.07.1981 31.07.2039 31.07.2041	02.03.2015	02.03.2015	S.D.J.M, Cuttack 18.07.2022	
6.	Ms. Sunita Rout , B.A. LL.B Bolangir Bolangir	05.06.1986 30.06.2044 30.06.2046	02.03.2015	02.03.2015	S.D.J.M, Sonepur 13.11.2020	
7.	Shri Tapan Kumar Behera , LL.B Ganjam Phulbani	01.07.1981 30.06.2039 30.06.2041	02.03.2015	02.03.2015	S.D.J.M, Balasore 07.06.2021	
8.	Shri Alok Panda , LL.B Cuttack/ Cuttack	19.12.1986 31.12.2044 31.12.2046	02.03.2015	02.03.2015	S.D.J.M, Bhubaneswar 19.01.2022	
9.	Ms. Rosy Tripathy , B.A. LL.B (Hons) Cuttack Cuttack	02.06.1990 30.06.2048 30.06.2050	02.03.2015	02.03.2015	Civil Judge, Sambalpur 16.11.2020	
10.	Ms. Annapurna Sarangi , LL.M Khurda Cuttack	23.08.1988 31.08.2046 31.08.2048	02.03.2015	02.03.2015	S.D.J.M, Titilagarh 18.07.2022	
11.	Shri Ashish Kumar Sahoo , LL.M Jajpur	28.03.1988 31.03.2046 31.03.2048	02.03.2015	02.03.2015	Assistant Registrar (Admn.), High Court of Orissa, Cuttack 10.03.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
12.	Ms. Varsha Sharma, LL.B. Jharsuguda	08.05.1988 31.05.2046 31.05.2048	02.03.2015	02.03.2015	S.D.J.M, Parlakhemundi 27.11.2020	
13.	Ms. Lopamudra Prakash, LL.B Khurda Bhubaneswar	24.06.1987 30.06.2045 30.06.2047	02.03.2015	02.03.2015	S.D.J.M, Patnagarh 02.11.2020	
14.	Shri Asit Kumar Singh, B.A. LL.B (Hons) Keonjhar	11.09.1987 30.09.2045 30.09.2047	02.03.2015	02.03.2015	S.D.J.M, Kuchinda 08.01.2021	
15.	Ms. Sunanda Pradhan, LL.M Nayagarh Cuttack	20.01.1983 31.01.2041 31.01.2043	02.03.2015	02.03.2015	S.D.J.M, Koraput 10.06.2020/ 02.11.2020	
16.	Shri Loknath Mishra, B.A. LL.B Khurda	21.02.1989 28.02.2047 28.02.2049	02.03.2015	02.03.2015	S.D.J.M, Talcher 06.05.2021	
17.	Ms. Sarmistha Subhadarshini Mohanty, B.A. LL.B Jajpur Bhubaneswar	04.09.1989 30.09.2047 30.09.2049	02.03.2015	02.03.2015	S.D.J.M, Banki 09.06.2021	
18.	Ms. Nitisha Chandak, B.A. LL.B (Hons) Cuttack	30.04.1989 30.04.2047 30.04.2049	02.03.2015	02.03.2015	S.D.J.M, Kendrapara 28.02.2020/ 03.05.2021	
19.	Ms. Soumya Pradhan, B.A. LL.B. (Hons) Angul	01.07.1991 30.06.2049 30.06.2051	02.03.2015	02.03.2015	S.D.J.M, Chhatrapur 07.06.2021	
20.	Ms. Shanta Samal, B.B.A LL.B (Hons) Jajpur	18.01.1991 31.01.2049 31.01.2051	02.03.2015	02.03.2015	Civil Judge, 2 nd Court, Cuttack 28.11.2022	
21.	Shri Dibyasachi Behera LL.B Cuttack	28.06.1988 30.06.2046 30.06.2048	02.03.2015	02.03.2015	S.D.J.M, Jharsuguda 07.06.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
22.	Shri Sarat Kumar Sahoo , LL.B Cuttack	05.05.1979 31.05.2037 31.05.2039	02.03.2015	02.03.2015	S.D.J.M, Keonjhar 07.06.2021	
23.	Shri Bishnu Prasad Debata , LL.B Puri	17.06.1989 30.06.2047 30.06.2049	02.03.2015	02.03.2015	S.D.J.M, Jagatsinghpur 10.11.2020/ 27.01.2022	
24.	Ms. Rekharani Panda , LL.B Puri	21.05.1982 31.05.2040 31.05.2042	02.03.2015	02.03.2015	S.D.J.M, Jeypore 03.01.2022	
25.	Shri Suryakanta Acharya , LL.M Mayurbhanj Cuttack	08.05.1983 31.05.2041 31.05.2043	02.03.2015	02.03.2015	S.D.J.M, Bhawanipatna 25.01.2022	
26.	Ms. Prajna Lalit Mishra , B.A. LLB (Hons), LLM (Puri)	14.04.1989 30.04.2047 30.04.2049		16.08.2016	S.D.J.M, Padampur 25.01.2022	
27.	Ms. Biswakalpita Mohanty , LL.B Khurda Cuttack	15.07.1980 31.07.2038 31.07.2040	02.03.2015	02.03.2015	S.D.J.M, Baripada 12.01.2022	
28.	Shri Manas Ranjan Padhan , BA, LLB (Hons), Sonepur Cuttack	02.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	Asst. Director, Odisha Judicial Academy, Cuttack 13.01.2022	
29.	Ms. Shantashree Mohanty , LLM, Khurda	13.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	S.D.J.M, Gunupur 07.07.2022	
30.	Shri Sabyasachi Pradhan , LLM, (Kalahandi)	22.06.1988 30.06.2046 30.06.2048	30.05.2016	30.05.2016	S.D.J.M, Bargarh 19.01.2022	
31.	Shri Biswajit Mohapatra , BA, LLB (Hons), Cuttack Cuttack	01.07.1990 31.07.2048 31.07.2050	30.05.2016	30.05.2016	Asst. Registrar, O.H.R.C, Bhubaneswar 19.01.2022	

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1	2	3	4	5	6	7
32.	Shir Saubhagya Ranjan Pradhan, LL.M, Puri Bhubaneswar	11.07.1988 31.07.2046 31.07.2048	30.05.2016	30.05.2016	S.D.J.M, Nayagarh 12.01.2022	
33.	Shri Rudra Prakash Nayak, BA, LLB (Hons), Khurda	28.04.1991 30.04.2049 30.04.2051	30.05.2016	30.05.2016	S.D.J.M, Malkangiri 22.07.2022	
34.	Ms. Lopamudra Behera, LLM, Jagatsinghpur	29.06.1990 30.06.2048 30.06.2050	30.05.2016	30.05.2016	S.D.J.M, Sundargarh 13.01.2022	
35.	Ms. Monita Tripathy, LLM, Khurda Bhubaneswar	01.06.1978 31.05.2036 31.05.2038	30.05.2016	30.05.2016	S.D.J.M, Udala 19.01.2022	
36.	Shri Sudhi Ranjan Dash, LLB, Cuttack	10.07.1982 31.07.2040 31.07.2042	01.07.2002 30.05.2016	30.05.2016	S.D.J.M, Dhenkanal 19.01.2022	
37.	Shri Arijit Das, LLB, Khurda Bhubaneswar	29.10.1981 31.10.2039 31.10.2041	30.05.2016	30.05.2016	S.D.J.M, Phulbani 19.01.2022	
38.	Ms. Lipa Puspa Khuntia, LLB, Puri	01.05.1987 30.04.2045 30.04.2047	30.05.2016	30.05.2016	S.D.J.M, Dharamgarh 02.11.2020/ 13.01.2022	
39.	Smt. S. Kunmun Achary, LLM, Khurda Bhubaneswar	02.07.1989 31.07.2047 31.07.2049	30.05.2016	30.05.2016	S.D.J.M, Athagarh 25.01.2022	
40.	Shri Rajesh Roshan Nanda, BA, LLB (Hons), Cuttack	06.05.1992 31.05.2050 31.05.2052	30.05.2016	30.05.2016	Addl. Assistant Commissioner of Endowments, Sambalpur 07.02.2022	
41.	Shri Chinmaya Kumar Padhi, LLB, Cuttack	30.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	S.D.J.M, Bhadrak 12.01.2022	

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1	2	3	4	5	6	7
42.	Ms. Sarojini Sahoo, LLM, Nayagarh Cuttack	12.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	S.D.J.M, Kamakshyanagar 13.01.2022	
43.	Ms. Ipsy Mohanty, BA, LLB (Hons), Cuttack	26.02.1992 28.02.2050 28.02.2052	30.05.2016	30.05.2016	S.D.J.M, Nilagiri 24.01.2022	
44.	Shri Biswadeepak Sahoo, LLB, Cuttack	21.07.1987 31.07.2045 31.07.2047	30.05.2016	30.05.2016	S.D.J.M, Sambalpur 19.01.2022	
45.	Ms. Rekharani Naik, LLB, Sambalpur Jharsuguda	18.07.1981 31.07.2039 31.07.2041	30.05.2016	30.05.2016	S.D.J.M, Pallahara 28.01.2022	
46.	Shri Gurucharan Jenamani, LLB, Dhenkanal	02.05.1989 31.05.2047 31.05.2049	30.05.2016	30.05.2016	S.D.J.M, Rayagada 02.11.2020/ 19.01.2022	
47.	Shri Manoj Kumar Mohanty, LLB, Khurda	05.05.1987 31.05.2045 31.05.2047	30.05.2016	30.05.2016	S.D.J.M, Bolangir 24.01.2022	
48.	Ms. Pooja Dey, B.A, LL.B, Cuttack	07.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	Civil Judge, Balasore 12.01.2022	
49.	Shri Gagan Sahu, LL.M, Ganjam Cuttack	04.01.1987 31.01.2045 31.01.2047	10.08.2017	10.08.2017	Asst. Commissioner of Endowments, Bhubaneswar 12.01.2022/ 19.07.2022	
50.	Shri Jagdish Chandra Jena, LL.B, Puri	15.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	S.D.J.M, Khurda 19.01.2022/ 20.07.2022	
51.	Ms. Sonali Aparajita, B.A, LL.B (Hons), Cuttack Cuttack	30.07.1991 31.07.2049 31.07.2051	10.08.2017	10.08.2017	S.D.J.M, Angul 27.07.2022	
52.	Ms. Mansi Pradhan, B.A, LL.B (Hons), Bolangir	11.01.1993 31.01.2051 31.01.2053	10.08.2017	10.08.2017	S.D.J.M, Athamallick 18.07.2022	

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1	2	3	4	5	6	7
53.	Ms. Linky Priya Sahoo, B.A, LL.B (Hons), Sundargarh Sundargarh	28.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	S.D.J.M, Deogarh 01.08.2022	
54.	Ms. Pratyusha Kiran, B.A, LL.B (Hons), Khurda	04.07.1993 31.07.2051 31.07.2053	10.08.2017	10.08.2017	S.D.J.M, Hindol 06.02.2023	
55.	Shri Gourav Purohit, LL.M, Bolangir	01.06.1993 31.05.2051 31.05.2053	10.08.2017	10.08.2017	S.D.J.M, Nuapada 20.07.2022	
56.	Shri Somya Ranjan Nayak, LL.B, Kalahandi Bhawanipatna	18.08.1983 31.08.2041 31.08.2043	10.08.2017	10.08.2017	Addl. Assistant Commissioner of Endowments, Berhampur 19.01.2022/ 22.07.2022	
57.	Ms. Sonali Sarita, B.A, LL.B (Hons), Mayurbhanj	21.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	S.D.J.M, Balliguda 12.01.2022	
58.	Ms. Rajashree Pattanayak, LL.B, Nayagarh	28.08.1992 31.08.2050 31.08.2052	10.08.2017	10.08.2017	J.M.F.C., Daringibadi 12.01.2022	
59.	Shri Sanjaya Kumar Subhabrata Acharya, B.A, LL.B (Hons), Khurda	05.06.1991 30.06.2049 30.06.2051	10.08.2017	10.08.2017	Addl. Assistant Commissioner of Endowments, Cuttack 01.08.2022	
60.	Ms. Salomi Sahu, B.A, LL.M Cuttack Cuttack	20.05.1991 31.05.2049 31.05.2051	10.08.2017	10.08.2017	S.D.J.M, Karanjia 25.07.2022	
61.	Ms. Aurolipi Parija, B.A, LL.B (Hons), Cuttack	06.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	S.D.J.M, Rourkela 25.07.2022	
62.	Ms. Pragyan Panda, LL.M, Bhadrak Cuttack	02.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	S.D.J.M, Nabarangpur 18.07.2022	

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1	2	3	4	5	6	7
63.	Ms. P.Sita Lakshmi, LL.M, Khurda	11.12.1987 31.12.2045 31.12.2047	10.08.2017	10.08.2017	Gram Nyayadhikari, Junagarh 09.07.2022	
64.	Ms. Pragyan Paramita Pratihari, B.A, LL.B (Hons), Puri/ Puri	27.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	S.D.J.M, Berhampur 18.07.2022	
65.	Shri Srujan Saraswat, B.A, LL.B (Hons), Khurda Bhubaneswar	03.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	Asst. Secretary, OSLSA, Cuttack 19.07.2022	
66.	Ms. Isha Paty, B.A, LL.B (Hons), Khurda	16.12.1989 31.12.2047 31.12.2049	10.08.2017	10.08.2017	S.D.J.M, Anandpur 18.07.2022	
67.	Shri Jitendra Das, B.A, LL.B (Hons), Jajpur	21.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	S.D.J.M, Puri 18.07.2022	
68.	Ms. Sukanya Satpathy, B.A, LL.B (Hons), Khurda	26.05.1992 31.05.2050 31.05.2052	10.08.2017	10.08.2017	J.M.F.C (Rural), Cuttack 24.01.2022	
69.	Ms. Sushree Sangita Das, B.A, LL.B (Hons), Khurda Bhubaneswar	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	S.D.J.M, Boudh 25.07.2022	
70.	Shri Sishir Kumar Sahoo, LL.B, Keonjhar Champua	28.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	J.M.F.C (Outskirt), Bhubaneswar 22.07.2022	
71.	Shri Sidhartha Sankar Senapati, B.A, LL.B (Hons), Balasore	08.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	S.D.J.M, Rairangpur 16.08.2022	

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1	2	3	4	5	6	7
72.	Mr. Mirza Aslam Baig, B.A, LL.M, Cuttack Cuttack	24.10.1990 31.10.2048 31.10.2050	10.08.2017	10.08.2017	J.M.F.C., Saintala 20.07.2022	
73.	Shri Pritish Kumar Rath, LL.M Puri	13.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	Civil Judge-cum-- J.M.F.C, Kabisuryanagar 19.01.2022	
74.	Shri Srichandan Dash, LL.B, Ganjam Cuttack	21.05.1985 31.05.2043 31.05.2045	10.08.2017	10.08.2017	Civil Judge, Koraput 22.07.2022	
75.	Smt. Bishnupriya Samantaray, LL.M, Khurda	17.12.1978 31.12.2036 31.12.2038	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Patrapur 13.01.2022	
76.	Shri Patitapabana Panda, B.A, LL.B (Hons), Jajpur Cuttack	15.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., G.Udayagiri 25.01.2022	
77.	Shri Hrushikesh Khemundu, B.A, LL.B (Hons), Koraput Bhubaneswar	03.10.1991 31.10.2049 31.10.2051	10.08.2017	10.08.2017	S.D.J.M, Rairakhole 28.11.2022	
78.	Ms. Subhasini Behera, B.A, LL.B (Hons), Cuttack	23.04.1993 30.04.2051 30.04.2053	10.08.2017	10.08.2017	Gram Nyayadhikari, Kolnara at Rayagada 26.06.2020	
79.	Smt. Saswati Mahapatra, LL.M, Cuttack	07.07.1982 31.07.2040 31.07.2042	10.08.2017	10.08.2017	J.M.F.C, Kantabanji 01.08.2022	
80.	Smt. Dhruvi Solanki, LL.M, Cuttack Cuttack	09.02.1983 28.02.2041 28.02.2043	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C, Bheden 01.08.2022	

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1	2	3	4	5	6	7
81.	Shri Amit Kumar, LL.B, Jajpur	17.12.1985 31.12.2043 31.12.2045	10.08.2017	10.08.2017	S.D.J.M, Bhanjanagar 22.07.2022	
82.	Ms. Ipsita Nanda, LL.M, Kendrapara Cuttack	07.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	Civil Judge, Jajpur 18.07.2022	
83.	Ms. Nilofer, B.A, LL.B (Hons), Balasore Cuttack	19.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Bhawanipatna 19.06.2020/ 27.12.2020	
84.	Shri Santosh Kumar Barik, LL.B, Nayagarh Cuttack	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	J.M.F.C, Mathili 20.07.2022	
85.	Ms. Samapika Samadarsini, LL.M, Khurda Bhubaneswar	22.10.1987 31.10.2045 31.10.2047	10.08.2017	10.08.2017	Gram Nyayadhikari, Bhogarai 06.02.2023	
86.	Shri Sadhanjeet Panda, LL.M, Bhadrak	17.07.1987 31.07.2045 31.07.2047	10.08.2017	10.08.2017	J.M.F.C, Barbil 25.01.2022	
87.	Ms. Sudeshna Patnaik, B.A, LL.B (Hons), Cuttack	08.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	Gram Nyayadhikari, Dunguripali 01.08.2022	
88.	Shri Abhinandan Nanda, B.A, LL.B (Hons), Dhenkanal New Delhi	23.08.1987 31.08.2045 31.08.2047	10.08.2017	10.08.2017	J.M.F.C, Niali 25.07.2022	
89.	Shri Bibek Sasmal, B.Sc, LL.B (Hons), Ganjam Cuttack	27.01.1991 31.01.2049 31.01.2051	10.08.2017	10.08.2017	Civil Judge, Bhubaneswar 19.07.2022	

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1	2	3	4	5	6	7
90.	Smt. Sumitra Kumari Dash, LL.B, Ganjam Berhampur	20.07.1980 31.07.2038 31.07.2040	10.08.2017	10.08.2017	Gram Nyayadhikari, Ghasipura 18.07.2022	
91.	Ms. Varsha Das, B.A, LL.B (Hons), Khurda	15.02.1991 28.02.2049 28.02.2051	10.08.2017	10.08.2017	Civil Judge, Berhampur 22.07.2022	
92.	Shri Abinash Chinara, B.A, LL.M, Keonjhar	31.03.1993 31.03.2051 31.03.2053	10.08.2017	10.08.2017	Civil Judge, Bhadrak 02.11.2020	
93.	Ms. Gayatri Mishra, LL.M, Cuttack Cuttack	08.04.1980 30.04.2038 30.04.2040	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Basta 25.01.2022	
94.	Shri Niranjan Dash, LL.M, Khurda Cuttack	04.07.1986 31.07.2044 31.07.2046	10.08.2017	10.08.2017	Civil Judge, Jagatsinghpur 18.07.2022	
95.	Shri Pritish Mishra, LL.M, Nayagarh	01.06.1988 31.05.2046 31.05.2048	10.08.2017	10.08.2017	J.M.F.C, Parjang 18.07.2022	
96.	Shri Susanta Kumar Nayak, LL.B, Cuttack Cuttack	14.06.1980 30.06.2038 30.06.2040	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Dasmantapur 19.07.2022	
97.	Shri Dipak Kumar Sathua, LL.B, Khurda Bhubaneswar	19.06.1977 30.06.2035 30.06.2037	10.08.2017	10.08.2017	Gram Nyayadhikari, Attabira 22.07.2022	
98.	Smt. Pragyan Paramita Swain, LL.B, Cuttack	11.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Seragada 28.01.2022	

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1	2	3	4	5	6	7
99.	Shri Dillip Kumar Barik, LL.B, Bolangir Cuttack	03.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	J.M.F.C., Kotpad 22.07.2022	
100.	Ms. Pravati Rana, LL.M, Nayagarh Bhubaneswar	05.10.1977 31.10.2035 31.10.2037	10.08.2017	10.08.2017	J.M.F.C., Khallikote 07.07.2022	
101.	Shri Subhankar Mohapatra, LL.B, Khurda	15.04.1990 30.04.2048 30.04.2050	10.08.2017	10.08.2017	J.M.F.C (City), Cuttack 27.01.2022	
102.	Shri Rohit Ranjan Mishra, LL.B, Bolangir	03.07.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Sohella 22.07.2022	
103.	Shri Gouri Sankar Panda, LL.B, Puri Cuttack	01.08.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Ranpur 18.07.2022	
104.	Shri Dhananjaya Nayak, LL.B, Bhadrak Bhadrak	18.03.1977 31.03.2035 31.03.2037	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C, Kesinga 28.11.2022	
105.	Shri Pravat Kumar Samal LL.M, Cuttack Cuttack	25.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	Civil Judge, Khurda 20.07.2022	
106.	Shri Soumya Sankar Mahanta, LL.M, Keonjhar Keonjhar	17.08.1982 31.08.2040 31.08.2042	10.08.2017	10.08.2017	J.M.F.C-I (Cog. Taking), Cuttack 21.11.2022	
107.	Ms. Monalisa Dash, B.A, LL.B (Hons), Boudh	10.10.1992 31.10.2050 31.10.2052	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Bangomunda 01.09.2021	

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1	2	3	4	5	6	7
108.	Ms. Reshma Dhal Bisoi, B.A, LL.B (Hons), Angul	01.09.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	J.M.F.C, Binika 25.07.2022	
109.	Ms. Anuradha Sharma, LL.B, Cuttack/ Cuttack	19.10.1988 31.10.2046 31.10.2048	10.08.2017	10.08.2017	Civil Judge, Kujang 01.08.2022	
110.	Mr. Habibur Raheman Siddiqui, LL.B, Cuttack	02.06.1990 30.06.2048 30.06.2050	10.08.2017	10.08.2017	J.M.F.C (LR & LTV), Balasore 27.06.2022/ 16.08.2022	
111.	Ms. Parveen Mandal, LL.B, Khurda Bhubaneswar	21.09.1976 31.09.2034 31.09.2036	10.08.2017	10.08.2017	J.M.F.C, Chandikhole 20.07.2022	
112.	Ms. Punam Seth, LL.B, Sambalpur Rourkela	14.01.1985 31.01.2043 31.01.2045	10.08.2017	10.08.2017	J.M.F.C., Bhuban 22.07.2022	
113.	Shri Soumya Ranjan Prusty, LL.M, Kendrapara Cuttack	21.12.1986 31.12.2044 31.12.2046	10.08.2017	10.08.2017	J.M.F.C, Daspalla 20.07.2022	
114.	Shri Kumar Spandan, LL.M, Mayurbhanj	10.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	Civil Judge, Kendrapara 27.07.2022	
115.	Ms. Sharmistha Jena, B.A, LL.B (Hons), Balasore Balasore	07.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	J.M.F.C, Similliguda 01.08.2022	
116.	Shri Vikash Goel, B.A LL.B (Hons) Sundargarh	21.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Chilika 23.01.2021	

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1	2	3	4	5	6	7
117.	Shri Manindra Bhusan Sahu B.A LL.B (Hons) Ganjam	28.03.1994 31.03.2052 31.03.2054	30.07.2018	30.07.2018	Civil Judge, Puri 06.02.2023	
118.	Ms. Shruti Swarupa Sahoo B.A LL.B (Hons) Dhenkanal	04.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Jajpur Road 11.11.2020	
119.	Smt. Pratima Sahoo LL.B Puri	19.10.1991 31.10.2049 31.10.2051	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C , Hatadihi 13.02.2021	
120.	Shri Sabyasachi Panda, B.A LL.B (Hons) Kendrapara	03.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	J.M.F.C-V (Cog. Taking), Bhubaneswar 06.02.2023	
121.	Shri Pratyush Kumar Chand, LL.B Jharsuguda	17.05.1990 31.05.2048 31.05.2050	30.07.2018	30.07.2018	Gram Nyayadhikari, Raighar 06.02.2023	
122.	Shri Trijeeb Kumar Nanda, LL.B Sonapur	29.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Barpali 06.11.2020	
123.	Shri Paras Padhi, B.B.A. LL.B Khurda	09.08.1993 31.08.2051 31.08.2053	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, R.Udayagiri 02.11.2020	
124.	Ms. Monalisa Panda, B.B.A. LL.B (Hons), Khurda	17.01.1993 31.01.2051 31.01.2053	30.07.2018	30.07.2018	Gram Nyayadhikari, Lakhanpur 07.06.2021	
125.	Ms. Siona Siddharth Moharana, B.A LL.B (Hons) Cuttack	02.10.1990 31.10.2048 31.10.2050	30.07.2018	30.07.2018	Gram Nyayadhikari, Tangi 10.11.2020	
126.	Shri Sanjib Panda, LL.B Dhenkanal/ Cuttack	19.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C , Lamtaput at Koraput 16.01.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
127.	Smt. Soumya Rao LL.B Cuttack	06.01.1987 31.01.2045 31.01.2047	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Harabhanga at Charichhaka 30.01.2021	
128.	Ms. Sinkun Ray, B.Sc LL.B Khurda	08.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Junagarh 06.02.2021	
129.	Shri Anurag Dehury, B.A. LL.B Sundargarh	16.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Kotagarh 15.01.2021	
130.	Smt. Snataki Dash, LL.M Boudh	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	J.M.F.C, Banapur 16.08.2022	
131.	Ms. Swojali Mohanty, B.A. LL.B Cuttack	28.08.1990 31.08.2048 31.08.2050	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Luisingha 09.06.2021	
132.	Shri Sumit Kumar Panigrahi, LL.B Baragarh	22.07.1990 31.07.2048 31.07.2050	30.07.2018	30.07.2018	J.M.F.C (Transport), Cuttack 02.11.2020	
133.	Ms. Soumya Sonalika, BBA LLB Khurda	12.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Soro 07.06.2021	
134.	Shri Sidhartha Sankar Jena, B.A LL.B (Hons) Nayagarh	26.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Tumudibandha 15.01.2021	
135.	Shri Pratap Chandra Prusty, LL.B Nayagarh	04.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Jaipatna 19.01.2022	
136.	Ms. Arunima Dash, B.A LL.B (Hons) Cuttack	18.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Rampur 11.06.2021	

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1	2	3	4	5	6	7
137.	Ms. Anju Sahu, .LL.B Baragarh	18.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Sinapali 13.01.2022	
138.	Ms. Ankita Guru, B.B.A. LL.B Ganjam	08.07.1992 31.07.2050 31.07.2052	30.07.2018	30.07.2018	Gram Nyayadhikari, Kashinagar 25.07.2022	
139.	Shri Kishore Kumar Nath, LL.M Cuttack	02.03.1980 31.03.2038 31.03.2040	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Muribahal 06.05.2021	
140.	Ms. Sheetal Barsha, B.A LL.B (Hons) Nayagarh	12.09.1990 30.09.2048 30.09.2050	30.07.2018	30.07.2018	Civil Judge, 1 st Court, Cuttack 09.06.2021	
141.	Ms. Era Pattanaik B.A LL.B (Hons) Mayurbhanj	25.06.1990 30.06.2048 30.06.2050	30.07.2018	30.07.2018	J.M.F.C, Umerkote 02.01.2023	
142.	Ms. Jewel Pattanaik B.A LL.B (Hons) Puri	04.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.F.C (Rural) (Cog. Taking), Berhampur 21.11.2022	
143.	Shri Srikant Padhy, LL.B Rayagada	21.04.1987 30.04.2045 30.04.2047	30.07.2018	30.07.2018	J.M.F.C, Badamba 02.11.2020	
144.	Ms. Shristi Samanta, B.A LL.B (Hons) Sundargarh	14.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Banarpal 07.02.2021	
145.	Shri Surakshit Mishra, LL.B Bolangir	22.06.1981 30.06.2039 30.06.2041	30.07.2018	30.07.2018	Civil Judge, Nimapara 01.08.2022	
146.	Shri Ambikesh Panigrahi, B.A LL.B (Hons) Cuttack	11.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C , Laxmipur 26.04.2021	

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1	2	3	4	5	6	7
147.	Ms. Vijay Laxmi Mohapatra , LL.B Jharsuguda, Cuttack/ Delhi	24.09.1988 30.09.2046 30.09.2048	30.07.2018	30.07.2018	Gram Nyayadhikari, Sukinda 24.01.2021	
148.	Mohammed Shah Faisal , B.A LL.B Khurda	14.11.1993 30.11.2051 30.11.2053	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Ersama 01.07.2021	
149.	Smt. Sarita Kumari Panda , LL.B Cuttack	20.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Tarava 22.04.2021	
150.	Shri Naroj Kumar Sahu , LL.B Sambalpur	08.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C , Boden 07.06.2021	
151.	Shri Banil Kumar Khatai , LL.B Ganjam Berhampur	12.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Bhapur 11.06.2021	
152.	Ms. Tanwi Rath B.A LL.B (Hons) Khurda	20.09.1993 30.09.2051 30.09.2053	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Chhendipada 06.05.2021	
153.	Smt. Sumitra Biswal , LL.B Cuttack	10.06.1979 30.06.2037 30.06.2039	30.07.2018	30.07.2018	Gram Nyayadhikari, Raghunathpur 12.08.2020	
154.	Ms. Deeparani Jena , LL.B Keonjhar	16.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C , Reamal 03.05.2021	
155.	Shri Partha Pratik , B.A LL.B (Hons) Mayurbhanj	22.04.1990 30.04.2048 30.04.2050	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Jaleswar 19.06.2020	
156.	Smt. Pranati Patel , LL.B Sundargarh	07.07.1984 31.07.2042 31.07.2044	30.07.2018	30.07.2018	J.M.F.C-I (Cog. Taking) , Bhadrak 21.11.2022	

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1	2	3	4	5	6	7
157.	Ms. Maitri Samantaray , LL.B Cuttack	16.02.1990 29.02.2048 28.02.2050	30.07.2018	30.07.2018	J.M.F.C, Balliguda 09.06.2021	
158.	Ms. Suprabha Kundu , LL.B Jajpur	11.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	J.M.F.C (Rural), Balasore 07.06.2021	
159.	Ms. Rashmi Narayani Mishra , LL.B Cuttack	25.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	Gram Nyayadhikari, Brahmagiri 07.06.2021	
160.	Shri Sourav Sagar Pradhan , B.A LL.B (Hons) Deogarh	30.06.1994 30.06.2052 30.06.2054	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Gondia 12.01.2022	
161.	Shri Bishwa Bhusan Nayak , LL.B Kendrapara	11.04.1980 30.04.2038 30.04.2040	30.07.2018	30.07.2018	Special Railway Magistrate, Khurda Road 13.11.2020	
162.	Shri Sangram Kumar Mishra , LL.B Khurda	04.05.1984 31.05.2042 31.05.2044	30.07.2018	30.07.2018	J.M.F.C , Pipili 18.07.2022	
163.	Ms. Narmada Kar , LL.B Cuttack	29.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	Gram Nyayadhikari, Puri 20.07.2022	
164.	Ms. Sasmita Sahoo , LL.B Cuttack	19.07.1987 31.07.2045 31.07.2047	30.07.2018	30.07.2018	J.M.F.C (Transport), Sambalpur 27.04.2021	
165.	Ms. Rajashree Aryabala Tripathy B.Sc LL.B (H) Angul	21.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C , Nabarangpur 26.04.2021	
166.	Shri Saurav Sharma , B.A LL.B (Hons) Sambalpur	05.01.1991 31.01.2049 31.01.2051	30.07.2018	30.07.2018	J.M.F.C (Rural), Rourkela 26.04.2021/ 25.01.2022	
167.	Shri Sovan Kumar Panda , LL.B Khurda	02.07.1993 31.07.2051 31.07.2053	30.07.2018	30.07.2018	J.M.F.C, Kashipur 06.02.2023	

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1	2	3	4	5	6	7
168.	Ms. Swastika Panda, B.A LL.B (Hons) Jharsuguda	23.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.F.C-II (Cog. Taking), Cuttack 21.11.2022	
169.	Ms. Pratyasha Ray B.A LL.B (Hons) Bolangir	27.01.1989 31.01.2047 31.01.2049	30.07.2018	30.07.2018	J.M.F.C, Madanpur-Rampur 12.01.2022	
170.	Ms. Sasmita Sethy, LL.B Cuttack	27.05.1981 31.05.2039 31.05.2041	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Bolangir 11.11.2020	
171.	Smt. Sanghamitra Dwibedi LL.B Kendrapara	28.04.1988 30.04.2046 30.04.2048	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Telkoi 01.09.2021	
172.	Ms. Sunita Biswal B.A LL.B (Hons) Khurda	08.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Rasagovindapur 01.09.2021	
173.	Smt. Subhashree Mall, LL.B Khurda	29.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	Gram Nyayadhikari, Sanakhemundi 10.11.2020	
174.	Ms. Chuneey Nayak, LL.B Nayagarh	29.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Basudevpur 07.02.2022	
175.	Ms. Sipra Priyadarsini Sahu, B.A, LL.M Jagatsinghpur	15.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Morada 01.09.2021	
176.	Smt. Sudhabai Agrawal, LL.B Sambalpur	27.11.1986 30.11.2044 30.11.2046	30.07.2018	30.07.2018	Gram Nyayadhikari Odagaon 11.11.2020	
177.	Shri Diptiranjana Dash, LL.B Puri	01.06.1985 31.05.2043 30.05.2045	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C , Aul 25.01.2022	
178.	Smt. Banaja Mohanty, LL.B Kalahandi	04.07.1978 31.07.2036 31.07.2038	30.07.2018	30.07.2018	Civil Judge-cum- JMFC, Thakurmunda 03.11.2021	

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1	2	3	4	5	6	7
179.	Ms. Lipsa Rout, B.A LL.B (Hons) Kendrapara	09.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Khurda 21.11.2022	
180.	Ms. Shruti Patnaik, B.A LL.B Khurda	10.04.1991 30.04.2049 30.04.2051	30.07.2018	30.07.2018	J.M.F.C, Soro 17.03.2022	
181.	Shri Asit Kumar Sahoo, B.A LL.B (Hons) Sundargarh	09.07.1990 31.07.2048 30.07.2050	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Talcher 27.04.2021/ 21.11.2022	
182.	Ms. Sunila Mishra, LL.B. Nayagarh	03.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 07.06.2021	
183.	Ms. Diptimayee B.A LL.B (Hons) Bhadrak	06.10.1988 31.10.2046 31.10.2048	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Polsara 01.07.2021	
184.	Ms. Swarnaprava Swain, B.A LL.B (Hons) Khurda	24.05.1988 30.05.2046 30.05.2048	30.07.2018	30.07.2018	J.M.F.C, Jaleswar 16.08.2022	
185.	Ms. Monica Acharya, B.A LL.B (Hons) Cuttack	18.02.1993 28.02.2051 28.02.2053	30.07.2018	30.07.2018	J.M.F.C (City) (Cog. Taking), Balasore 21.11.2022	
186.	Smt. Bimal Laxmi Choudhury, LL.B Cuttack	02.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Kodala 24.01.2022	
187.	Shri Umakanta Behera, LL.B Keonjhar	15.08.1981 31.08.2039 31.08.2041	30.07.2018	30.07.2018	J.M.F.C , Rourkela 27.04.2021	
188.	Ms. Pooja Jain LL.B Angul	28.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C-III (Cog. Taking), Bhubaneswar 21.11.2022	

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1	2	3	4	5	6	7
189.	Shri Siddhant Mishra, B.A, LL.M Cuttack	11.12.1993 31.12.2051 31.12.2053	30.07.2018	30.07.2018	J.M.F.C (2 nd Court), Barbil 04.05.2021	
190.	Smt. Suhani Patnaik, B.A LL.B (Hons) Khurda	20.05.1992 31.05.2050 31.05.2052	30.07.2018	30.07.2018	J.M.F.C , Narasinghpur 19.01.2022	
191.	Ms. Aishwarya Kar, B.A LL.B (Hons) Jajpur	30.03.1993 31.03.2051 31.03.2053	30.07.2018	30.07.2018	J.M.F.C (LR & LTV), Angul 26.04.2021	
192.	Shri Tarini Prasad Sahoo, LL.B Dhenkanal/ Cuttack	31.03.1989 31.03.2047 31.03.2049	30.07.2018	30.07.2018	J.M.F.C-III (Cog. Taking) , Cuttack 21.11.2022	
193.	Ms. Milon Tandi, B.A LL.B (Hons) Khurda	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	J.M.F.C., (Cognizance), Nimapara 27.01.2022	
194.	Ms. Jyotirmayee Sarangi B.A LL.B (Hons) Cuttack	01.02.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Gram Nyayadhikari, Rajnagar 25.01.2022	
195.	Ms. Itishree Mohapatra B.A LL.B (Hons) Khurda	02.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C , Sorada 12.01.2022	
196.	Ms. Diptimayee Sahu, LL.B Baragarh	12.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Hinjlicut 12.01.2022	
197.	Ms. Bidyutalata Pradhan, LL.B Sambalpur	27.08.1986 31.08.2044 31.08.2046	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Jashipur 01.09.2021	
198.	Smt. Sibani Mishra, LL.B Khurda	14.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C , Berhampur 07.06.2021/ 21.11.2022	
199.	Shri Himanshu Sekhar Acharya, LL.B Keonjhar	15.06.1983 30.06.2041 30.06.2043	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Chandahandi 13.01.2022	

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1	2	3	4	5	6	7
200.	Ms. Samikshya Mohanty B.A LL.B (Hons) Jajpur	17.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C , Pattamundai 19.01.2022	
201.	Smt. Nilima Sarangi LL.B Cuttack	05.06.1984 30.06.2042 30.06.2044	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Dhamnagar 13.01.2022	
202.	Smt. Ananya Das B.A LL.B (Hons) Puri	10.01.1992 31.01.2050 31.01.2052	30.07.2018	30.07.2018	Civil Judge--cum-J.M.F.C, Mohana 02.03.2020	
203.	Shri Yudhisthir Dalei LL.B Nayagarh	28.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	Special Railway Magistrate, Kantabanji at Titilagarh 27.01.2022	
204.	Ms. Priyadarsini Tripathy LL.B Cuttack	14.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C , Digapahandi 12.01.2022	
205.	Ms. Zarine Khan B.A LL.B (Hons) Khurda	12.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C-I (Cog. Taking), Baripada 04.05.2021/ 21.11.2022	
206.	Smt. Prangya Paramita Mohanty LL.B Jagatsinghpur	06.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C-II (Cog. Taking), Bhadrak 27.04.2021/ 21.11.2022	
207.	Shri Abinash Nanda B.A LL.B (Hons) Sonapur	04.06.1993 30.06.2051 30.06.2053	30.07.2018	30.07.2018	J.M.F.C-IV (Cog. Taking) , Cuttack 21.11.2022	
208.	Smt. Payal Gupta, LL.B Cuttack / Hariyana	19.09.1985 30.09.2043 30.09.2045	30.07.2018	30.07.2018	J.M.F.C-I (Cog. Taking), Bhubaneswar 09.06.2021/ 21.11.2022	

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209.	Shri Charan Kumar Jena , LL.B Puri/ Bhubaneswar	08.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	Civil Judge, Rourkela 29.08.2022	
210.	Ms. Jhilileena Nayak , LL.B Puri Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	30.07.2018	30.07.2018	Civil Judge, Aska 06.02.2023	
211.	Smt. Sunita Mishra LL.B Khurda	12.02.1987 28.02.2045 28.02.2047	30.07.2018	30.07.2018	J.M.F.C, Kujanga 25.11.2020	
212.	Smt. Varsha Mohanty , LL.B Khurda	23.11.1984 30.11.2042 30.11.2044	30.07.2018	30.07.2018	Gram Nyayadhikari, Komna 21.11.2022	
213.	Shri Deepankar Bal B.A LL.B (Hons) Khurda/ Hariyana	04.08.1985 31.08.2043 31.08.2045	30.07.2018	30.07.2018	J.M.F.C, Cuttack 26.04.2021	
214.	Shri Nityanand Choubey LL.B Sambalpur	03.03.1986 31.03.2044 31.03.2046	30.07.2018	30.07.2018	J.M.F.C, Sundargarh 26.04.2021	
215.	Shri Padmalav Majhi , LL.B Ganjam	15.03.1986 31.06.2044 31.03.2046	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Salipur 02.11.2020	
216.	Ms. Ananya Aparimita , LL.B Jagatsinghpur	13.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C (Transport), Berhampur 18.07.2022	
217.	Shri Amit Kumar Behera , LL.B Balasore	05.03.1987 31.03.2045 31.03.2047	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Kendrapara 22.04.2021/ 21.11.2022	
218.	Smt. Nisha Agrawal LL.B Cuttack	30.10.1984 31.10.2042 31.10.2044	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Jharigaon 01.09.2021	

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1	2	3	4	5	6	7
219.	Shri Biraja Prasad Panda , LL.B Khurda	25.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C (LR & LTV), Phulbani 27.04.2021	
220.	Shri Bhanupratap Mishra LL.B Cuttack	03.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Konark 03.02.2023	
221.	Ms. Priyadarshini Kumbhar , B.Sc LL.B (H) Bolangir	19.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C-II (Cog. Taking) , Bhubaneswar 26.04.2021/ 21.11.2022	
222.	Smt. Roshnibala Senapati , B.Sc. LL.M Jajpur	07.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	Civil Judge, Jharsuguda 08.01.2021	
223.	Shri Sthitapragnya Biswal , LL.B Cuttack	11.04.1978 30.04.2036 30.04.2038	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Keonjhar 27.04.2021/ 21.11.2022	
224.	Shri Surya Narayan Mohanty , LL.B Puri	11.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C-IV (Cog. Taking), Bhubaneswar 06.02.2023	
225.	Ms. Ipsita Abhinandita Mishra , B.A, LL.B, Angul	24.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	J.M.F.C, Sambalpur 12.02.2021	
226.	Sri Tanmaya Ranjan Das , B.A, LL.B, Balasore	11.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	J.M.F.C- I (Cog. Taking), Puri 18.07.2022/ 21.11.2022	
227.	Ms. Shrutakirti Acharya , LL.B, Cuttack	14.06.1990 30.06.2048 30.06.2050	24.09.2019	24.09.2019	J.M.F.C-II (Cog. Taking), Puri 21.11.2022,	
228.	Ms. Reeti Tripathy , B.A, LL.B, Jagatsinghpur	09.04.1995 30.04.2053 30.04.5055	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Khariar 03.05.2022	

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1	2	3	4	5	6	7
229.	Sri Chinmaya Das , B.A, LL.B, Balasore	12.07.1995 31.07.2053 31.07.2055	24.09.2019	24.09.2019	J.M.F.C (Cog. Taking), Sundagarh 01.02.2021/ 21.11.2022	
230.	Ms. Shreemayee Nanda , B.A, LL.B, Cuttack	08.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	J.M.F.C (Cog. Taking), Jharsuguda 18.07.2022/ 21.11.2022	
231.	Ms. Subhalaxmi Priyadarsini , B.A, LL.B, Ganjam	23.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	J.M.F.C, Salipur 25.07.2022	
232.	Ms. Ritika Garg , Bsc, LL.B, Rayagada	01.01.1995 31.12.2052 31.12.2054	24.09.2019	24.09.2019	Gram Nyayadhikari, Similliguda 18.07.2022	
233.	Sri Prakash Kumar Kar , LL.B, Bhadrak	08.01.1989 31.01.2047 31.01.2049	24.09.2019	24.09.2019	J.M.F.C, Bolangir 03.09.2021	
234.	Ms. Taslima Das , LL.B, Jagatsinghpur	02.07.1994 31.07.2052 31.07.2054	24.09.2019	24.09.2019	J.M.F.C, Khandapada 22.07.2022	
235.	Ms. Angswarupa Chatterjee , BBA, LL.B, BBSR/ Kolkata (W.B)	13.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Hemgiri 03.05.2022	
236.	Sri Tarun Kumar Sethi , B.A, LL.B, Khurda	28.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	J.M.F.C-I (Cog. Taking), Sambalpur 01.02.2021/ 21.11.2022	
237.	Ms. Ritika Jena , B.A, LL.B, Cuttack	15.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	J.M.F.C, Kokasara 25.07.2022	
238.	Ms. Hitashree Behera , B.A, LL.B, Mayurbhanj	20.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	J.M.F.C, Jatni 01.08.2022	
239.	Sri Suvankar Mohanty , BBA, LL.B, Khurda	23.09.1993 30.09.2051 30.09.2052	24.09.2019	24.09.2019	J.M.F.C (LR & LTV), Boudh 28.10.2022	

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1	2	3	4	5	6	7
240.	Ms. Pracheta Priyadarshini Mohapatra, B.A, LL.B, Ganjam	08.07.1993 31.07.2051 31.07.2053	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Chandbali 07.07.2022	
241.	Sri Pravin Kumar Hota, B.A, LL.B, Sundargarh	22.11.1991 30.11.2049 30.11.2051	24.09.2019	24.09.2019	J.M.F.C, Mottu 18.07.2022	
242.	Sri Manoj Kumar Das Mohapatra, LL.B, Balasore	27.08.1986 31.08.2044 31.08.2046	24.09.2019	24.09.2019	J.M.F.C-II (Cog. Taking), Sambalpur 01.02.2021/ 21.11.2022	
243.	Ms. Puja Priyadarshini Pati, Bsc., LL.B, Dhenkanal	15.05.1994 31.05.2052 31.05.2054	24.09.2019	24.09.2019	J.M.F.C, Purusottampur 22.07.2022	
244.	Sri Satyanarayan Dash, B.A, LL.B, Puri	27.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Kantamal 04.10.2021	
245.	Ms. Debashree Das, LL.B, Cuttack	19.11.1992 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Biramitrapur 03.05.2022	
246.	Ms. Pallavi Priyadarsini Dash, LL.B, Khurda	08.03.1995 31.08.2053 31.08.2055	24.09.2019	24.09.2019	J.M.F.C, Jeypore 01.02.2021	
247.	Sri Harmohan Dash, LL.B, Puri	30.12.1985 31.12.2043 31.12.2045	24.09.2019	24.09.2019	J.M.F.C, Odagaon 19.07.2022	
248.	Ms. Parinita Nayak, LL.B, Khurda	01.03.1990 29.02.2048 28.02.2050	24.09.2019	24.09.2019	J.M.F.C, Buguda 25.07.2022	
249.	Ms. Smitashree Banikalyani Mishra, B.A, LL.B, Cuttack	28.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	J.M.F.C, Jajpur Road 22.07.2022	
250.	Ms. Pragyan Rout, LL.B, Khurda	06.09.1982 30.09.2040 30.09.2042	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Jagannathprasad 31.08.2022	

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1	2	3	4	5	6	7
251.	Sri A. Abhinash Naidu, B.A, LL.B, Puri	12.01.1995 31.01.2053 31.01.2055	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Betanoti 29.01.2022	
252.	Ms. Preranashree Deo, B.A, LL.B, Ganjam	18.12.1991 31.12.2049 31.12.2051	24.09.2019	24.09.2019	J.M.F.C, Tigiria 18.07.2022	
253.	Ms. Soumyashree Mahapatra, B.A, LL.B, Khurda	07.03.1995 31.03.2053 31.03.2055	24.09.2019	24.09.2019	J.M.F.C, Phulbani 18.07.2022	
254.	Sri Sumanta Kumar Pattnaik, LL.B, Kalahandi	08.08.1990 31.08.2048 31.08.2050	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Kudumuluguma 19.01.2022	
255.	Ms. Nazeda Khatun, LL.B, Sambalpur	10.12.1993 31.12.2051 31.12.2053	24.09.2019	24.09.2019	J.M.F.C, Tirtol 19.07.2022	
256.	Ms. Monali Behera, B.A, LL.B, Cuttack	04.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	J.M.F.C (Cog.), Aska 01.08.2022	
257.	Sri Anusam Dash, BBA, LL.B Khurda	05.03.1992 31.03.2050 31.03.2052	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Kanas 03.05.2022	
258.	Sri Pradosh Kumar Dash, LL.B, Khurda	24.08.1993 31.08.2051 31.08.2053	24.09.2019	24.09.2019	J.M.F.C, Nayagarh 01.02.2021	
259.	Ms. Soncy Senile, B.A, LL.B, Bhadrak	05.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	J.M.F.C, Boriguma 18.07.2022	
260.	Sri Somesh Somyajit Panda, B.A, LL.B, Cuttack	28.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	Civil Judge-cum- J.M.F.C, Thuamul-Rampur 03.05.2022	
261.	Ms. Sonali Mohanty, LL.B, Khurda	27.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	Civil Judge, Bargarh 06.02.2023	
262.	Ms. Shreeya Reetuparna Sahu, B.A, LL.B, Kalahandi	21.06.1995 30.06.2053 30.06.2055	24.09.2019	24.09.2019	J.M.F.C, Rajgangpur 22.07.2022	

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1	2	3	4	5	6	7
263.	Ms. Sudha Shree Surjhalia, B.A, LL.B, Sundargarh	01.11.1994 31.10.2052 31.10.2054	24.09.2019	24.09.2019	J.M.F.C (Cog. Taking), Dhenkanal 18.07.2022/ 21.11.2022	
264.	Sri Ashwini Kumar Sahu, LL.B., Sundargarh	02.04.1989 30.04.2047 30.04.2049	24.09.2019	24.09.2019	J.M.F.C, Bissam-Cuttack 27.07.2022	
265.	Ms. Irsheeta Kesharwani, LL.B., Sambalpur	03.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	J.M.F.C, Rourkela 16.08.2022/ 21.11.2022	
266.	Ms. Sambedana Sandeep, LL.B., Khurda	30.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	J.M.F.C, Athagarh 21.11.2022	
267.	Ms. Krushna Mishra, LL.B., Khurda	07.02.1995 28.02.2053 28.02.2055	06.08.2021	06.08.2021	J.M.F.C, Bhadrak 06.08.2021/ 10.08.2022/ 21.11.2022	
268.	Ms. Priyanka Priyadarsini Patel, LL.B., Sambalpur	08.11.1993 30.11.2051 30.11.2053	06.08.2021	06.08.2021	J.M.F.C, Jharsuguda 06.08.2021/ 10.08.2022/ 21.11.2022	
269.	Sri Subhajit Behera LL.B., Khurda	03.08.1994 31.08.2052 31.08.2054	06.08.2021	06.08.2021	J.M.F.C, Paralakhemundi 06.08.2021/ 10.08.2022/ 21.11.2022	
270.	Sri Adarsh Kumar Behera, LL.B., Kalahandi	27.05.1995 31.05.2053 31.05.2055	06.08.2021	06.08.2021	J.M.F.C, Jeypore 06.08.2021/ 10.08.2022/ 21.11.2022	
271.	Sri Deban Satyadarshi Nanda, LL.B., Puri	20.06.1995 30.06.2053 30.06.2055	06.08.2021	06.08.2021	J.M.F.C, Gunupur 21.11.2022	
272.	Sri Abhinandan Rai, LL.B., Cuttack	07.01.1993 31.01.2051 31.01.2053	06.08.2021	06.08.2021	J.M.F.C, Titilagarh 21.11.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
273.	Ms. Sweta Dash, LL.B., Cuttack	15.04.1995 30.04.2053 30.04.2055	06.08.2021	06.08.2021	J.M.F.C, Aska 16.08.2022/ 21.11.2022	
274.	Ms. Sharmistha Padhy, LL.B., Khurda	10.05.1995 31.05.2053 31.05.2055	06.08.2021	06.08.2021	J.M.F.C, Cuttack 06.08.2021/ 10.08.2022/ 21.11.2022	
275.	Ms. Laxmipriya Swain, LL.B., Kendrapara	11.05.1988 31.05.2046 31.05.2048	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Jajpur 06.08.2021/ 10.08.2022/ 21.11.2022	
276.	Sri Rajesh Kumar Das, LL.B., Bhadrak	15.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	J.M.F.C, Dharamgarh 21.11.2022	
277.	Sri Chandan Dehury, LL.B., Angul	30.06.1996 30.06.2054 30.06.2056	06.08.2021	06.08.2021	J.M.F.C, Rayagada 16.08.2022/ 21.11.2022	
278.	Ms. Mallika Goenka, LL.B., Cuttack	08.01.1995 31.01.2053 31.01.2055	06.08.2021	06.08.2021	J.M.F.C, Jagatsinghpur 06.08.2021/ 10.08.2022/ 21.11.2022	
279.	Ms. Subhalaxmi Pattanaik, LL.B., Dhenkanal	27.10.1994 31.10.2052 31.10.2054	06.08.2021	06.08.2021	J.M.F.C, Angul 06.08.2021/ 10.08.2022/ 21.11.2022	
280.	Ms. Debamalinee Aishworya, LL.B., Khurda	24.03.1994 31.03.2052 31.03.2054	06.08.2021	06.08.2021	J.M.F.C, Puri 06.08.2021/ 10.08.2022/ 21.11.2022	
281.	Ms. Manaswini Mohapatra, LL.B., Cuttack	19.01.1995 31.01.2053 31.01.2055	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Sonapur 21.11.2022	
282.	Sri Abhisekh Pothal, LL.B., Keonjhar	25.06.1989 30.06.2047 30.06.2049	06.08.2021	06.08.2021	J.M.F.C, Rairangpur 21.11.2022	

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1	2	3	4	5	6	7
283.	Ms. Sushree Saipriya Tripathy, LL.B., Kendrapara	10.07.1996 31.07.2054 31.07.2056	06.08.2021	06.08.2021	J.M.F.C, Champua 21.11.2022	
284.	Ms. Krushna Subudhi, LL.B., Khurda	23.03.1992 31.03.2050 31.03.2052	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Deogarh 21.11.2022	
285.	Ms. Madhusmita Nayak, LL.B., Cuttack	30.06.1980 30.06.2038 30.06.2040	06.08.2021	06.08.2021	J.M.F.C, Jajpur 06.08.2021/ 10.08.2022/ 21.11.2022	
286.	Ms. Jaya Ray, LL.B., Sundargarh	19.07.1994 31.07.2052 31.07.2054	06.08.2021	06.08.2021	J.M.F.C, Bargarh 06.08.2021/ 10.08.2022/ 21.11.2022	
287.	Sri Sandeep Kumar Mohanty, LL.B., Khurda	01.10.1987 30.09.2045 30.09.2047	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Berhampur 06.08.2021/ 10.08.2022/ 21.11.2022	
288.	Ms. Gargi Ray, LL.B., Cuttack	05.05.1996 31.05.2054 31.05.2056	06.08.2021	06.08.2021	J.M.F.C, Dhenkanal 06.08.2021/ 10.08.2022/ 21.11.2022	
289.	Ms. Sreya Satpathy, LL.B., Mayurbhanj	16.04.1994 30.04.2052 30.04.2054	06.08.2021	06.08.2021	J.M.F.C, Balasore 06.08.2021/ 10.08.2022/ 21.11.2022	
290.	Sri Prithish Kumar Samal, LL.B., Jajpur	23.12.1993 31.12.2051 31.12.2053	06.08.2021	06.08.2021	J.M.F.C, Basudevpur 21.11.2022	
291.	Ms. Susmita Priyadarshini, LL.B., Cuttack	15.02.1994 29.02.2052 28.02.2054	06.08.2021	06.08.2021	J.M.F.C (LR & LTV) , Kendrapara 06.08.2021/ 10.08.2022/ 21.11.2022	

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1	2	3	4	5	6	7
292.	Sri Brajesh Mishra, LL.B., Khurda	14.02.1995 28.02.2053 28.02.2055	06.08.2021	06.08.2021	J.M.F.C, Nimapara 16.08.2022/ 21.11.2022	
293.	Ms. Debjaya Rath, LL.B., Puri	30.01.1993 31.01.2051 31.01.2053	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Keonjhar 21.11.2022	
294.	Sri Bikash Kiran Mishra, LL.B., Khurda	26.04.1995 30.04.2053 30.04.2055	06.08.2021	06.08.2021	J.M.F.C, Balasore 16.08.2022/ 21.11.2022	
295.	Ms.Soyansikta Paty, LL.B., Khurda	26.11.1993 30.11.2051 30.11.2053	06.08.2021	06.08.2021	J.M.F.C, Chhatrapur 21.11.2022	
296.	Ms. Bhagyashree Pati, LL.B., Sonapur	16.05.1990 31.05.2048 31.05.2050	06.08.2021	06.08.2021	J.M.F.C, Bolangir 06.08.2021/ 10.08.2022/ 21.11.2022	
297.	Ms. Sandhya Sucharita, LL.B., Khurda	05.12.1995 31.12.2053 31.12.2055	06.08.2021	06.08.2021	J.M.F.C, Bhanjanagar 31.08.2022/ 21.11.2022	
298.	Sri Rahul Kumar Jena, LL.B., Khurda	28.02.1992 28.02.2050 29.02.2052	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Sambalpur 06.08.2021/ 10.08.2022/ 21.11.2022	
299.	Ms. Sharon Bastia, LL.B., Khurda	15.04.1996 30.04.2054 30.04.2056	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Baripada 06.08.2021/ 10.08.2022/ 21.11.2022	
300.	Ms. Mandira Mahanta, LL.B., Keonjhar	20.10.1995 31.10.2053 31.10.2055	06.08.2021	06.08.2021	J.M.F.C, Baripada 06.08.2021/ 10.08.2022/ 21.11.2022	
301.	Ms. Veeyenna Nayak, LL.B., Khurda	08.01.1991 31.01.2049 31.01.2051	06.08.2021	06.08.2021	J.M.F.C, Berhampur 06.02.2023	

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1	2	3	4	5	6	7
302.	Ms. Shibani Mohapatra, LL.B., Sundargarh	30.04.1992 30.04.2050 30.04.2052	06.08.2021	06.08.2021	J.M.F.C, Nuapada 21.11.2022	
303.	Ms. Silvassa Badajena, LL.B., Khurda	12.06.1994 30.06.2052 30.06.2054	06.08.2021	06.08.2021	J.M.F.C, Angul 06.08.2021/ 10.08.2022/ 21.11.2022	
304.	Ms. Pallavi Das, LL.B., Cuttack	16.08.1995 31.08.2053 31.08.2055	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Puri 06.08.2021/ 10.08.2022/ 21.11.2022	
305.	Sri Rakesh Behera, LL.B., Cuttack	02.06.1994 30.06.2052 30.06.2054	06.08.2021	06.08.2021	J.M.F.C, Khurda 16.08.2022/ 21.11.2022	
306.	Ms. Sabitri Das, LL.B., Bargarh	01.06.1992 31.05.2050 31.05.2052	06.08.2021	06.08.2021	J.M.F.C, Balasore 16.08.2022/ 21.11.2022	
307.	Ms. Swagatika Swain, LL,B, Cuttack	12.07.1993 31.07.2043 31.07.2053	16.08.2022	16.08.2022	Civil Judge on Probation, Phulbani 16.08.2022	
308.	Sri Girish Chandra Muduli, LL.B., Cuttack	21.11.1990 30.11.2048 30.11.2050	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Bhubaneswar 16.08.2022/ 21.11.2022	
309.	Ms. Monalisa Pradhan, LL.B., Kendrapara	06.06.1996 30.06.2054 30.06.2056	06.08.2021	06.08.2021	J.M.F.C, Pattamundai 21.11.2022	
310.	Sri Debendra Nath Bagh, LL.B., Kalahandi	25.10.1980 31.10.2038 31.10.2040	06.08.2021	06.08.2021	Gram Nyayadhikari, Korukunda at Malkangiri 16.08.2022/ 21.11.2022 02.02.2023	
311.	Sri Subodh Kumar Sethy, LL.B., Dhenkanal	19.12.1992 31.12.2050 31.12.2052	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Cuttack 06.08.2021/ 10.08.2022/ 21.11.2022	

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1	2	3	4	5	6	7
312.	Sri Girija Shankar Bagh, LL.B., Sambalpur	04.05.1994 31.05.2052 31.05.2054	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Bhadrak 16.08.2022/ 21.11.2022	
313.	Ms. Adyasha Mishra, LL.B., Khurda	10.05.1997 31.05.2055 31.05.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Keonjhar 04.01.2023	
314.	Ms. Chetna Patnaik, LL.B., Cuttack	28.11.1996 30.11.2054 30.11.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Baripada 04.01.2023	
315.	Ms. A. Geetanjali Naidu, LL.B., Puri	17.09.1996 30.09.2054 30.09.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Berhampur 04.01.2023	
316.	Sri Bibhu Prasad Nayak, LL.B., Nayagarh	27.06.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Sonepur 04.01.2023	
317.	Ms. Susmita Rath, LL.B., Cuttack	15.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Sambalpur 04.01.2023	
318.	Ms. Rajalaxmi Mohanty, LL.B., Ganjam	29.12.1997 31.12.2055 31.12.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Balasore 04.01.2023	
319.	Sri Rajesh Mishra, LL.B., Khurda	18.05.1995 31.05.2053 31.05.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Nabarangpur 04.01.2023	
320.	Ms. Susmita Mishra, LL.B., Khurda	11.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Jeypore 04.01.2023	
321.	Sri Sitesh Mohanty, LL.B., Khurda	04.03.1993 31.03.2051 31.03.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Sundargarh 04.01.2023	
322.	Sri Binayak Prasad Sahoo, LL.B., Puri	10.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Sambalpur 04.01.2023	

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1	2	3	4	5	6	7
323.	Ms. Shreeparna Mohapatra, LL.B., Cuttack	22.10.1993 31.10.2051 31.10.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Baripada 04.01.2023	
324.	Sri Durga Prasad Panda, LL.B., Jajpur	03.07.1996 31.07.2054 31.07.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Boudh 04.01.2023	
325.	Ms. Arya Aishwarya Acharya, LL.B., Khurda	17.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Bargarh 04.01.2023	
326.	Ms. Anushree Jena, LL.B., Mayurbhanj	20.03.1993 31.03.2051 31.03.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
327.	Ms. Samikshya Sa, LL.B., Sundargarh	21.04.1998 30.04.2056 30.04.2058	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
328.	Ms. Anwasha Das, LL.B., Cuttack	10.06.1997 30.06.2055 30.06.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Bolangir 04.01.2023	
329.	Ms. Ipsita Bhoi, LL.B., Sundargarh	04.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Bhadrak 04.01.2023	
330.	Smt. Sthitiprajna Amruta Tanaya, LL.B., Jagatsinghpur	19.05.1994 31.05.2052 31.05.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Bhawanipatna 04.01.2023	
331.	Ms. Suprasi Sonali Mohapatra, LL.B., Puri	18.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Dhenkanal 04.01.2023	
332.	Sri Animesh Jena, LL.B., Cuttack	05.03.1994 31.03.2052 31.03.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Jeypore 04.01.2023	
333.	Sri Subham Kanungo, LL.B., Sundargarh	25.09.1996 30.09.2054 30.09.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Puri 04.01.2023	

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334.	Sri D.K. Balkrisnan, LL.B., Deogarh	05.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Kendrapara 04.01.2023	
335.	Sri Subham Mishra, LL.B., Mayurbhanj	25.10.1997 31.10.2055 31.10.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
336.	Sri Deependra Singh Rathore, LL.B., Mayurbhanj	16.07.1997 31.07.2055 31.07.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Berhampur 04.01.2023	
337.	Sri Punyashlok Dash, LL.B., Bolangir	07.12.1993 31.12.2051 31.12.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Puri 04.01.2023	
338.	Sri Shibasis Pani, LL.B., Cuttack	12.06.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Paralakhemundi 04.01.2023	
339.	Ms. Karonika Ghose, LL.B., Cuttack	10.05.1997 31.05.2055 31.05.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Rourkela 04.01.2023	
340.	Smt. Madhusmita Mohapatra, LL.B., Khurda	24.12.1984 31.12.2042 31.12.2044	04.01.2023	04.01.2023	Civil Judge on Probation, Bargarh 04.01.2023	
341.	Sri Swades Tripathy, LL.B., Bhadrak	02.03.1998 31.03.2056 31.03.2058	04.01.2023	04.01.2023	Civil Judge on Probation, Koraput 04.01.2023	
342.	Ms. Smruti Abhilasha, LL.B., Ganjam	15.06.1997 30.06.2055 30.06.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Sundargarh 04.01.2023	
343.	Ms. Pratibha Dash, LL.B., Sambalpur	28.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Balasore 04.01.2023	
344.	Sri Animesh Samal, LL.B., Jajpur	05.03.1990 31.03.2048 31.03.2050	04.01.2023	04.01.2023	Civil Judge on Probation, Jharsuguda 04.01.2023	

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345.	Ms. Binita Rout, LL.B., Bolangir	26.06.1988 30.06.2046 30.06.2048	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
346.	Sri Rakesh Kumar Sahoo, LL.B., Keonjhar	17.07.1997 31.07.2055 31.07.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Nayagarh 04.01.2023	
347.	Smt. Rohinee Biswal, LL.B., Angul	09.01.1994 31.01.2052 31.01.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Berhampur 04.01.2023	
348.	Sri Sunaram Majhi, LL.B., Mayurbhanj	18.06.1990 30.06.2048 30.06.2050	04.01.2023	04.01.2023	Civil Judge on Probation, Jajpur 04.01.2023	
349.	Ms. Sambrudhi Sagarika Barik, LL.B., Keonjhar	02.09.1997 30.09.2055 30.09.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Nayagarh 04.01.2023	
350.	Sri Shreechandam Sethi, LL.B., Puri	10.04.1993 30.04.2051 30.04.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Bhawanipatna 04.01.2023	
351.	Sri Aditya Narayan Maharana, LL.B., Ganjam	30.06.1994 30.06.2052 30.06.2054	04.01.2023	04.01.2023	Civil Judge on Probation, Balasore 04.01.2023	
352.	Sri Richi Millan Patra, LL.B., Kendrapara	18.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Rayagada 04.01.2023	
353.	Ms. Archana Mallick, LL.B., Jagatsinghur	15.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Sambalpur 04.01.2023	
354.	Ms. Trupti Das, LL.B., Bhadrak	01.06.1992 31.05.2050 31.05.2052	04.01.2023	04.01.2023	Civil Judge on Probation, Sambalpur 04.01.2023	
355.	Sri Aakash Mohapatra, LL.B., Sundargarh	11.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	

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356.	Smt. Lalita Patra, LL.B., Koraput	09.06.1983 30.06.2041 30.06.2043	04.01.2023	04.01.2023	Civil Judge on Probation, Cuttack 04.01.2023	
357.	Sri Sadhak Karjee, LL.B., Gajapati	01.03.1998 28.02.2056 28.02.2058	04.01.2023	04.01.2023	Civil Judge on Probation, Jagatsinghpur 04.01.2023	
358.	Ms. Ipsita Priya Ekka, LL.B., Sundargarh	18.08.1995 31.08.2053 31.08.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Kendrapara 04.01.2023	
359.	Smt. Laxmi Behera, LL.B., Kendrapara	18.07.1984 31.07.2042 31.07.2044	04.01.2023	04.01.2023	Civil Judge on Probation, Bolangir 04.01.2023	
360.	Sri Sisir Kumar Bhoi, LL.B., Sambalpur	27.02.1995 28.02.2053 28.02.2055	04.01.2023	04.01.2023	Civil Judge on Probation, Puri 04.01.2023	
361.	Ms. Deepali Das, LL.B., Ganjam	01.07.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	Civil Judge on Probation, Baripada 04.01.2023	
362.	Ms. Deepta Sethi, LL.B., Mayurbhanj	28.01.1993 31.01.2051 31.01.2053	04.01.2023	04.01.2023	Civil Judge on Probation, Angul 04.01.2023	
